



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/767/2024</a> PART-HEARD, FIXED	BHARAT SANCHAR NIGAM LIMITED AND ANR <b>Versus</b> BIDYADHAR TANTI AND 38 ORS	MR. R DE MR. D K BAGCHI MR D K BHATTACHARYYA	MR. D P BORAH(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15,19,22,24,26,36,37,38)
2	<a href="#">PIL/35/2020</a>	MRINMOY KHATANIAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR S BISWAKARMA MR H BETALA MR C KUMAR MR T DAS MR D DUARA	GA, ASSAM MR. S BARUAH, SC PCBA (R-14) MR. R J DAS ASSTT.S.G.I. SC, FOREST SC, OIL
	<b>WITH</b> <a href="#">I.A.(Civil)/1578/2020</a> in PIL/35/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
3	<a href="#">WA/152/2024</a>	AKHIL BHARATIYA CHA MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
4	<a href="#">WA/211/2024</a>	BHUBANESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM
5	<a href="#">I.A.(Civil)/1768/2024</a> in WA/6325/2024	SAHARA BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
	<b>WITH</b> <a href="#">WA/6325/2024</a> (Filing Number)	SAHARA BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
6	<a href="#">WP(C)/2068/2024</a>	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS <b>Versus</b> MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
7	<a href="#">I.A.(Civil)/2131/2024</a> in WA/7494/2024	NARENDRA PRATAP SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	SC, HIGHER EDU. GA, ASSAM SC, AG

	<b>WITH</b> <a href="#">WA/7494/2024</a> (Filing Number)	NARENDRA PRATAP SINGH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS F	MR. A M BARBHUIYA	
8	<a href="#">I.A.(Civil)/2320/2024</a> in WA/8140/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS <b>Versus</b> M/S KALAPAHAR INDANE GAS AGENCY	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. R J DAS
	<b>WITH</b> <a href="#">WA/8140/2024</a> (Filing Number)	THE INDIAN OIL CORPORATION LTD AND 4 ORS <b>Versus</b> M/S KALAPAHAR INDANE GAS AGENCY A	MR. M K CHOUDHURY	
9	<a href="#">I.A.(Civil)/2483/2024</a> in WA/9252/2024	DHARANI DHAR KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/9252/2024</a> (Filing Number)	DHARANI DHAR KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS A	MR. S SHARMA	
10	<a href="#">I.A.(Civil)/2521/2024</a> in WA/9028/2024	ANJANA BOSE AND 2 ORS <b>Versus</b> KALPANA DAS BASU AND 5 ORS	MR S C PANDIT MD S ULLAH	GA, ASSAM
	<b>WITH</b> <a href="#">WA/9028/2024</a> (Filing Number)	ANJANA BOSE AND 2 ORS <b>Versus</b> KALPANA DAS BASU AND 5 ORS H	MR S C PANDIT	
	<b>WITH</b> <a href="#">I.A.(Civil)/2522/2024</a>	ANJANA BOSE AND 2 ORS <b>Versus</b> KALPANA DAS BASU AND 5 ORS	MR S C PANDIT MD S ULLAH	GA, ASSAM
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
11	<a href="#">Cus.Ref./1/2024</a>	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SMTI SEEMA DIXIT	MR. S C KEYAL	MS S S ZIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1620/2024</a> in Cus.Ref./1/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SMTI SEEMA DIXIT	MR. S C KEYAL	
12	<a href="#">Cus.Ref./2/2024</a>	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SRI ANIL DIXIT	MR. S C KEYAL	MS S S ZIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1627/2024</a> in Cus.Ref./2/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SRI ANIL DIXIT	MR. S C KEYAL	
13	<a href="#">Cus.Ref./8/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> M/S NARENDRA KUMAR JAIN	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/2517/2024</a> in Cus.Ref./8/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> MM/S NARENDRA KUMAR JAIN	MR. S C KEYAL	
14	<a href="#">PIL/38/2024</a>	PRADIP CHANDRA CHOUDHURY AND 64 ORS <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC

15	<a href="#">WA/198/2024</a>	ABU SALEH SHARIF UDDIN <b>Versus</b> HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
16	<a href="#">WA/275/2024</a>	ANJAL CHUTIA AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	MR. B K DAS(R-2) MR H P GUWALA(R-2)
17	<a href="#">WA/282/2024</a>	SAHADEV SARAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
18	<a href="#">WA/283/2024</a> CAVT. NO.07092/024, CAVT./709/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2491/2024</a> <b>in</b> WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
19	<a href="#">WA/284/2024</a> CAVT. NO.07352/024, CAVT./735/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2493/2024</a> <b>in</b> WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
20	<a href="#">WA/286/2024</a>	PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2515/2024</a> <b>in</b> WA/286/2024	PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
21	<a href="#">WA/287/2024</a>	DIPAK BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
22	<a href="#">PIL(Suo Moto)/3/2023</a>	IN RE-FORESTS DIVISIONS OF ASSAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. S BORA, SC, BTC MR. C SHARMA, SC, DHAC AG, ASSAM
23	<a href="#">WA/310/2023</a>	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
24	<a href="#">WA/405/2023</a>	PRAMOD KUMAR JHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR. S C KEYAL GA, ASSAM MR H DAS(R-6) SC, SEC. EDU.
25	<a href="#">PIL/1/2024</a> FIXED	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR. FAZLUZZAMAN MAZUMDER PETITIONER IN PERSON	GA, ASSAM
26	<a href="#">WA/5/2024</a>	NIBON CHANDRA DAS AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E

27	<a href="#">PIL/32/2024</a> FIXED	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
28	<a href="#">WA/167/2024</a>	MD. HAFIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. A DEKA(r-5,6)
29	<a href="#">WA/219/2024</a> FIXED	DEFODIL DAS AND 3 ORS <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS(R-1 TO 9)
30	<a href="#">WA/237/2024</a>	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2161/2024</a> <b>in</b> WA/237/2024	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2449/2024</a> <b>in</b> WA/237/2024	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
31	<a href="#">WA/246/2024</a> CAVT. NO.067120/24,N CAVT./671/2024	THE UNION OF INDIA AND 4 ORS <b>Versus</b> M/S MVVS-PKRJV	MR H GUPTA	MR. R MAJUMDAR FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
32	<a href="#">PIL/17/2021</a>	ARINDAM DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
33	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
<b>HEARING</b>				
34	<a href="#">WA/302/2022</a> PART-HEARD, FIXED	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/2892/2022</a> <b>in</b> WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
35	<a href="#">WA/195/2023</a>	JYOTIRUPA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
36	<a href="#">WA/199/2023</a>	TAMIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC
37	<a href="#">WA/210/2023</a>	ASSAM SANGRAMI CHAH SRAMIK SANGHA <b>Versus</b> THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/350/2024</a> B/O	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
	<b>WITH</b>			
2	<a href="#">WP(C)/354/2024</a>	MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
	<b>WITH</b>			
3	<a href="#">WP(C)/377/2024</a>	SAMSUDDIN KARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
4	<a href="#">WP(C)/705/2024</a>	MD. ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
5	<a href="#">Cont.Cas(C)/444/2024</a>	JOYDEEP DEY <b>Versus</b> NARAYAN KONWAR AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	
6	<a href="#">Cont.Cas(C)/449/2024</a>	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH <b>Versus</b> MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
7	<a href="#">Cont.Cas(C)/450/2024</a>	SRIKANTA ROY AND 7 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
8	<a href="#">Cont.Cas(C)/451/2024</a>	RUHIT CHABUKDHARA <b>Versus</b> MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
9	<a href="#">Cont.Cas(C)/452/2024</a>	MD. CHAN MIAH AND ANR <b>Versus</b> SARANJANA SENAPATI	MR. U P CHALIHA	
10	<a href="#">Cont.Cas(C)/455/2024</a>	SHAH ALAM BARBHUIYA <b>Versus</b> SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	
11	<a href="#">WP(C)/947/2024</a> FIXED WITH SEALED COVER	MD. IMRAN CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU MR. D NATH (SR. GA, ASSAM)
12	<a href="#">WP(C)/3500/2024</a> B/O	SOROJIT SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE

13	<a href="#">WP(C)/3529/2024</a> FIXED	SONASWARI RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
14	<a href="#">WP(C)/3699/2024</a> FIXED	KHARIKUL HUSSAIN <b>Versus</b> THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
15	<a href="#">WP(C)/4081/2024</a> FIXED	NIKITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTHAN	DY.S.G.I. SC, HEALTH
16	<a href="#">WP(C)/4205/2024</a> FIXED	JAYANTA NEOG AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
17	<a href="#">WP(C)/4212/2024</a> FIXED	HAM-AK RURAL COLLEGE OF EDUCATION <b>Versus</b> THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
<b>WITH</b>				
18	<a href="#">WP(C)/3782/2022</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
<b>WITH</b>				
19	<a href="#">WP(C)/794/2023</a>	HAM AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
<b>WITH</b>				
20	<a href="#">WP(C)/821/2024</a>	HAM-AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
21	<a href="#">WP(C)/4232/2024</a>	HEM CHANDRA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
22	<a href="#">WP(C)/4239/2024</a>	DARUL ZANNAT AKAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
23	<a href="#">WP(C)/4247/2024</a>	ANURAG GODUKA <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
24	<a href="#">WP(C)/4253/2024</a>	HARSHIT SANDILYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	DY.S.G.I. SC, SEC. EDU.
25	<a href="#">WP(C)/4255/2024</a>	MOTIOR RAHMAN MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
26	<a href="#">WP(C)/4256/2024</a>	OMME HABIBA SIDDIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
27	<a href="#">WP(C)/4264/2024</a>	BASANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	SC, HIGHER EDU

28	<a href="#">WP(C)/4265/2024</a>	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	GA, ASSAM SC, SEC. EDU.
29	<a href="#">WP(C)/4272/2024</a>	DIP PABAN TAID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, HIGHER EDU
30	<a href="#">WP(C)/4273/2024</a>	AMARENDRA NATH RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR. S SUTRADHAR MR N BRAHMA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
31	<a href="#">WP(C)/4275/2024</a>	TAZIM UDDIN BARBHUIYAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, ELEM. EDU SC, FINANCE DEPTT.
32	<a href="#">WP(C)/4280/2024</a>	BIMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG	SC, HIGHER EDU
33	<a href="#">WP(C)/4298/2024</a>	NILU PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, HIGHER EDU SC, AG (A AND E)
34	<a href="#">WP(C)/4300/2024</a>	DIPTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
35	<a href="#">WP(C)/4301/2024</a>	SIMON BASUMATARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S J SARMAH MR R DAS	SC, SEC. EDU.
36	<a href="#">WP(C)/4304/2024</a>	DR, SUFIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. MR A ALI MS. M KHATUN MR P DOLEY MS K TAYE	ADV. SC, EDU
37	<a href="#">WP(C)/4305/2024</a>	DR. MURALI KRISHNA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU
38	<a href="#">WP(C)/4306/2024</a>	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	SC, HIGHER EDU
39	<a href="#">WP(C)/4307/2024</a>	ZAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	SC, HIGHER EDU
<b>ADMISSION</b>				
40	<a href="#">WP(C)/6858/2017</a> FIXED, WITH OFFICE NOTE	DR. BIRINCHI KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	MR. P J PHUKAN(R-3) B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
41	<a href="#">WP(C)/2612/2020</a> B/O	DULAL SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, FINANCE
42	<a href="#">WP(C)/439/2022</a> B/O	TARULATA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
43	<a href="#">WP(C)/3898/2022</a> FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.



44	<a href="#">WP(C)/4850/2022</a> FIXED	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2523/2024</a> in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
45	<a href="#">WP(C)/5620/2022</a> FIXED	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA
46	<a href="#">WP(C)/8282/2022</a> FIXED	KAJALI BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7/2023</a>	SAMIN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
48	<a href="#">WP(C)/322/2023</a> B/O	BISWA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/817/2023</a>	GIRIDHARI AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/1804/2024</a> in WP(C)/817/2023	BISWA NATH ROY, <b>Versus</b> GIRIDHARI AGARWAL AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM	MS D MAHANTA SC, SEC. EDU. SC, G U
50	<a href="#">WP(C)/667/2023</a> FIXED	BHARAT CH DEKA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1094/2023</a> in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	<b>WITH</b> <a href="#">WP(C)/4551/2021</a>	AHAMMED ALI AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1065/2023</a> in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
52	<a href="#">WP(C)/673/2023</a>	BRAJEN NATH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC

	<b>WITH</b> <a href="#">I.A.(Civil)/1103/2023</a> in WP(C)/673/2023	BRAJEN NATH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
53	<a href="#">WP(C)/936/2023</a> FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
54	<a href="#">WP(C)/3820/2023</a> B/O	BANESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
55	<a href="#">WP(C)/5327/2023</a> FIXED	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
56	<a href="#">WP(C)/5962/2023</a> FIXED	ABDUL SAFIT MIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
57	<a href="#">WP(C)/437/2024</a> FIXED	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
58	<a href="#">WP(C)/598/2024</a> FIXED	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/1743/2024</a> in WP(C)/598/2024	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
59	<b>WITH</b> <a href="#">WP(C)/3543/2023</a>	DR. PRATIVA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
60	<a href="#">I.A.(Civil)/734/2024</a> FIXED in WP(C)/194/2022 <b>WITH</b> <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
		MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
61	<a href="#">WP(C)/964/2024</a> B/O	NEETA BHUYAN DUTTA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
62	<a href="#">WP(C)/2480/2024</a> B/O	NITU GOGOI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
63	<a href="#">WP(C)/3297/2024</a> FIXED	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

64	<b>WITH</b> <a href="#">WP(C)/3303/2024</a>	SANTOSH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
65	<b>WITH</b> <a href="#">WP(C)/3306/2024</a>	SUMESH PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
66	<b>WITH</b> <a href="#">WP(C)/3354/2024</a>	ABDUL SABUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
67	<b>WITH</b> <a href="#">WP(C)/3364/2024</a>	SHUBHANKAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
68	<b>WITH</b> <a href="#">WP(C)/3365/2024</a>	RAHIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
69	<b>WITH</b> <a href="#">WP(C)/3369/2024</a>	BABUMONI SHIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
70	<b>WITH</b> <a href="#">WP(C)/3406/2024</a>	SHAHNEWAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
71	<b>WITH</b> <a href="#">WP(C)/3412/2024</a>	SANKAR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
72	<b>WITH</b> <a href="#">WP(C)/3413/2024</a>	DIPANKAR CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
73	<b>WITH</b> <a href="#">WP(C)/3416/2024</a>	MANIKA SAHA @ MANIKA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
74	<b>WITH</b> <a href="#">WP(C)/3422/2024</a>	PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

75	<b>WITH</b> <a href="#">WP(C)/3468/2024</a>	MD. MOINUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
76	<b>WITH</b> <a href="#">WP(C)/3469/2024</a>	MD. RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
77	<b>WITH</b> <a href="#">WP(C)/3470/2024</a>	SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
78	<b>WITH</b> <a href="#">WP(C)/3471/2024</a>	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
79	<b>WITH</b> <a href="#">WP(C)/3478/2024</a>	KABIR SHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
80	<b>WITH</b> <a href="#">WP(C)/3480/2024</a>	UMA SANKAR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
81	<b>WITH</b> <a href="#">WP(C)/3481/2024</a>	SAMIRAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
82	<b>WITH</b> <a href="#">WP(C)/3579/2024</a>	RAMESH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA
83	<b>WITH</b> <a href="#">WP(C)/3700/2024</a>	DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
84	<b>WITH</b> <a href="#">WP(C)/3703/2024</a>	SHUBHAM KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

85	<b>WITH</b> <a href="#">WP(C)/3736/2024</a>	SHYAMAL BHOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
86	<b>WITH</b> <a href="#">WP(C)/3774/2024</a>	MAZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
87	<b>WITH</b> <a href="#">WP(C)/3785/2024</a>	MD. ASIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
88	<b>WITH</b> <a href="#">WP(C)/3793/2024</a>	SANTA RANI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
89	<b>WITH</b> <a href="#">WP(C)/3930/2024</a>	DULAL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
90	<b>WITH</b> <a href="#">WP(C)/3989/2024</a>	SHIMU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
91	<b>WITH</b> <a href="#">WP(C)/4167/2024</a>	GAUTAM SARBADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
92	<a href="#">WP(C)/4126/2024</a> FIXED	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
93	<a href="#">WP(C)/4138/2024</a> FIXED	PAHARITA BORUAH KAKOTI AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
94	<a href="#">WP(C)/4140/2024</a> FIXED	HASINUR JAMAN AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>ORDERS</b>				
95	<a href="#">Cont.Cas(C)/373/2020</a> FIXED	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
96	<a href="#">Cont.Cas(C)/492/2020</a> FIXED	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN

97	<a href="#">WP(C)/4024/2021</a> B/O	MANTOSH MODAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/624/2022</a> in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. <b>Versus</b> MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
98	<a href="#">Cont.Cas(C)/431/2022</a> B/O	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANAR MS. N BORDOLOI
99	<a href="#">WP(C)/7786/2022</a> FIXED	KANIKA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
	<b>WITH</b> <a href="#">WP(C)/7405/2022</a>	SANATH KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
101	<a href="#">Review.Pet./23/2024</a> FIXED, IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
102	<a href="#">WP(C)/414/2024</a> FIXED	GOURANGA CHANDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, SEC. EDU. SC, FINANCE
103	<a href="#">WP(C)/1824/2024</a> FIXED	DEBANANDA PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
104	<a href="#">WP(C)/2015/2024</a> FIXED	LAKHYANATH PAME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
105	<a href="#">WP(C)/2484/2024</a> FIXED	PARESH CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, SEC. EDU.
106	<a href="#">WP(C)/3959/2024</a> FIXED	IMAN FARUK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
		<b>HEARING</b>		
107	<a href="#">WP(C)/7026/2018</a> FIXED	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./280/2021</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LABANYA HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
2	<a href="#">Crl.Pet./261/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHU HUSSAIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
3	<a href="#">Crl.Pet./998/2022</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	AMITAVA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S C BISWAS (r-2) SUSHMITA SENGUPTA (r-2) MR. P S BISWAS (r-2) MS A BORAH (r-2) MS. J GHOSH (r-2) MR RITURAJ TIWARI PP, ASSAM
4	<a href="#">Crl.Pet./462/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	FAJLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM
5	<a href="#">Crl.Pet./611/2023</a> FIXED	PABAN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
6	<a href="#">Crl.Pet./615/2023</a> FIXED	KULENDRA KUMAR NATH AND ANR <b>Versus</b> TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL
7	<a href="#">Crl.Pet./1022/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SARADINDU CHAKRABARTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (R-2) MS. K KALITA (R-2) MS. N MAHANTA (R-2) N GAUTAM (R-2) PP, ASSAM
8	<a href="#">Crl.Pet./1028/2023</a> FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
9	<a href="#">Crl.Pet./62/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM



10	<a href="#">Crl.Rev.P./163/2024</a> FIXED	TOLARAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
11	<a href="#">Crl.Pet./249/2024</a>	AYNUL HOQUE LASKAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
12	<a href="#">Crl.Pet./268/2024</a> FIXED	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN
13	<a href="#">Crl.Rev.P./278/2024</a>	MANTU GHOSH <b>Versus</b> SMTI. ANUPAMA GHOSH	MRS. S ROY	
14	<a href="#">Crl.Pet./707/2024</a> FIXED	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
15	<a href="#">Crl.Pet./727/2024</a> FIXED	PALLAB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	MR N P DAS (r-2) MS S KAKATI (r-2) PP, ASSAM
16	<a href="#">Crl.Pet./903/2024</a>	MD. NUR AMIN @ NURUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
<b>ORDERS</b>				
17	<a href="#">Crl.Pet./972/2019</a> FIXED	AJAY TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
18	<a href="#">Crl.Pet./1332/2019</a> FIXED	JYOTINDRA NATH SAHAY <b>Versus</b> TARUN DAS AND 2 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
19	<a href="#">Crl.Pet./129/2020</a> FIXED	GOPAL SHARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S S DEY MR. D J KAPIL MS. M K BROWN	PP, ASSAM
20	<a href="#">Crl.Rev.P./94/2021</a> WITH LCR 2 FILES	DR. TARUN CH SARMA <b>Versus</b> SHYAM SUNDAR JALAN AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
21	<a href="#">Crl.Rev.P./98/2021</a> WITH LCR 2 FILES	DR. TARUN CH. SARMA <b>Versus</b> SAJJAN SUREKA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. P MAJUMDAR SK S HOSSAIN
22	<a href="#">Crl.Pet./111/2021</a>	PHATIK DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
23	<a href="#">Crl.Pet./341/2021</a> FIXED	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/371/2021</a> <b>in</b> Crl.Pet./341/2021	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/119/2024</a> <b>in</b> Crl.Pet./341/2021	DHIRAJ DEY, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
24	<a href="#">I.A.(Crl.)/443/2021</a> WITH LCR 5 FILES, P.B.-1, FIXED <b>in</b> Crl.A./171/2021	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./171/2021</a>	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
25	<a href="#">Crl.A./46/2022</a> WITH LCR 4 FILES	BRAJEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. D SAIKIA	MR. J KALITA (R-2,3) MR D KALITA (R-2,3) MS. S. KAR (R-2,3) PP, ASSAM

26	<a href="#">Crl.Pet./994/2022</a> WITH LCR 1 FILE(SCANNED COPY)	RAMCHARAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
27	<a href="#">Crl.Pet./91/2023</a> WITH LCR 2 FILES(SCANNED COPY)	SAHARUL AHMED LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
28	<a href="#">CRL.A(j)/105/2023</a> WITH OFFICE NOTE, LCR 4 FILES	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/885/2023</a> <b>in</b> CRL.A(j)/105/2023	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM
29	<a href="#">Crl.A./110/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
30	<a href="#">Crl.A./137/2023</a> WITH OFFICE NOTE	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	
	<b>WITH</b> <a href="#">Crl.L.P./49/2022</a> <b>in</b> Crl.A./137/2023	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	
31	<a href="#">Crl.A./173/2023</a> WITH LCR 1 FILE	ALTAF HUSSAIN <b>Versus</b> PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
32	<a href="#">I.A.(Crl.)/652/2023</a> WITH LCR 4 FILES <b>in</b> CRL.A(j)/90/2023	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/90/2023</a>	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
33	<a href="#">I.A.(Crl.)/790/2023</a> WITH LCR 4 FILES <b>in</b> Crl.A./322/2023	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
34	<a href="#">I.A.(Crl.)/20/2024</a> WITH OFFICE NOTE <b>in</b> Crl.A./13144/2023	KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N CHOUDHURY MR D K BHATTACHARYYA MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR A GAUTAM DILME R.M. MOMIN MR J DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./13144/2023</a> (Filing Number)	KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA	

35	<a href="#">CRL.A(J)/26/2024</a> WITH OFFICE NOTE, FIXED	RATNA JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
36	<a href="#">Crl.A./83/2024</a> WITH OFFICE NOTE, LCR 6 FILES	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/286/2024</a> <b>in</b> Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
37	<a href="#">Crl.Pet./85/2024</a> WITH LCR 1 FILE(SCANNED COPY)	JAGAT KONWAR AND 3 ORS <b>Versus</b> RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	MR. K D CHETRI (R-1) MS. R BARUAH (R-1) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/674/2024</a> <b>in</b> Crl.Pet./85/2024	BHUPEN BORO, <b>Versus</b> JAGAT KONWAR AND 4 ORS	MR. K D CHETRI MR. K D CHETRI MS. R BARUAH	MR. R DE PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/675/2024</a> <b>in</b> Crl.Pet./85/2024	BHUPEN BORO <b>Versus</b> JAGAT KONWAR AND 4 ORS	MR. K D CHETRI MS. R BARUAH	MR. R DE PP, ASSAM
38	<a href="#">Crl.A./188/2024</a> WITH OFFICE NOTE	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/553/2024</a> <b>in</b> Crl.A./188/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
39	<a href="#">Crl.Rev.P./204/2024</a> FIXED	MD. ABU SAHID @ ABU SAYED AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	<a href="#">Crl.Rev.P./230/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	PRADIP KHANIKAR <b>Versus</b> SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
41	<a href="#">Crl.A./233/2024</a> WITH OFFICE NOTE	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/692/2024</a> <b>in</b> Crl.A./233/2024	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
42	<a href="#">I.A.(Crl.)/271/2024</a> <b>in</b> Crl.Rev.P./1936/2024	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./1936/2024</a> (Filing Number)	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR A B DEY	
43	<a href="#">Crl.Pet./594/2024</a>	SHAJAHAN AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
44	<a href="#">Crl.Pet./634/2024</a>	BISWAJIT BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
45	<a href="#">Crl.Pet./690/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SOFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
46	<a href="#">Crl.Pet./743/2024</a> FIXED	JEREMIAH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM

47	<a href="#">Crl.Pet./762/2024</a>	LACHIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
<b>HEARING</b>				
48	<a href="#">Crl.A./23/2021</a> WITH LCR 4 FILES, B/O	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<b>WITH</b>				
<a href="#">I.A.(Crl.)/48/2021</a>				
<b>in</b> Crl.A./23/2021				
49	<a href="#">Crl.A./283/2023</a> 1 Y 2 M 8 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<b>WITH</b>				
<a href="#">I.A.(Crl.)/703/2023</a>				
<b>in</b> Crl.A./283/2023				
		GAUTAM NAMASUDRA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB V KHAKHALARY	MR. B B GOGOI, ADDITIONAL PUBLIC PROSECUTOR MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
				PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/445/2024</a>	S. A. ENTERPRISE <b>Versus</b> DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
2	<a href="#">Cont.Cas(C)/447/2024</a>	S. A. ENTERPRISE <b>Versus</b> DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH	
3	<a href="#">Cont.Cas(C)/448/2024</a>	S. A. ENTERPRISE <b>Versus</b> DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	
4	<a href="#">WP(C)/3944/2024</a> FIXED	SUSHIL KUMAR KHOUND <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
5	<a href="#">WP(C)/3976/2024</a> FIXED	RANJIT BORAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
6	<a href="#">WP(C)/3982/2024</a>	UNION OF INDIA AND ANR <b>Versus</b> SUJIT NUNIA AND 7 ORS.	MR H GUPTA	
7	<a href="#">WP(C)/4003/2024</a> FIXED	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
8	<a href="#">WP(C)/4016/2024</a> FIXED	M/S BINA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
9	<a href="#">WP(C)/4045/2024</a> FIXED	BAPDHON BORAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
10	<a href="#">WP(C)/4048/2024</a> FIXED	ASHIM BORA @ ASHIM KR BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
11	<a href="#">WP(C)/4225/2024</a>	RAMA KANTA DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. N BHATRA MR ARINDAM BARUAH	SC, PWD (BULDING) SC, HEALTH
12	<a href="#">WP(C)/4229/2024</a>	PRASANTA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, FOREST

13	<a href="#">WP(C)/4236/2024</a>	KUSUMPUR POKORIA MEEN SAMABAY SAMITI LTD., <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, FISHERY
14	<a href="#">WP(C)/4243/2024</a>	M/S P R ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
15	<a href="#">WP(C)/4258/2024</a>	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
16	<a href="#">WP(C)/4286/2024</a>	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
17	<a href="#">WP(C)/4290/2024</a>	M/S DAIBAKI ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
18	<a href="#">WP(C)/4297/2024</a>	M/S CREATIVE POWER ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, G M D A SC, GMC
19	<a href="#">WP(C)/4311/2024</a>	APURBA KR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
20	<a href="#">WP(C)/4313/2024</a>	GAUTOM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
<b>ADMISSION</b>				
21	<a href="#">WP(C)/4341/2016</a>	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M DEKA MR.S HOQUE	MRS.V L SINGH MR. D GOGOI & MR. R. DHAR, SC, PWD (NH)
22	<a href="#">WP(C)/6640/2016</a>	GUWAHATI GOODS TRANSPORT ASSOCIATION and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A C BURAGOHAIN MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH MR.G Z AHMED MS.D GOGOI	SC, TRANSPORT
23	<a href="#">WP(C)/6665/2016</a>	M/S A B F BRICK FIELD UNIT-II <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	MR.P J PHUKANSC, PCBA GA, ASSAM MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPARTMENT SC, APDCL
24	<a href="#">WP(C)/6671/2016</a>	M/S S M F BRICKS UNIT-II <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	MR.P J PHUKAN GA, ASSAM MS. B. B. HUSSAIN, SC, APDCL SC, P C B A
25	<a href="#">WP(C)/6638/2019</a>	SURJYA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R DHAR MR. B C MUCHAHARY	MS. D. D. BARMAN (GA, ASSAM)
26	<a href="#">WP(C)/7584/2022</a> CAVT. NO.13552/022, WITH CAVT. 235/2021, CAVT. 1355/2022	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
27	<a href="#">WP(C)/1441/2021</a>  CAVT. NO. 02352/021,	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR

28	<a href="#">WP(C)/2056/2023</a> FIXED	MD. SOHIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
	<b>WITH</b>			
29	<a href="#">WP(C)/2172/2021</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
30	<a href="#">WP(C)/4749/2023</a> FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
31	<a href="#">WP(C)/7555/2023</a> FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
32	<a href="#">WP(C)/66/2024</a> FIXED	G.B. CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
<b>ORDERS</b>				
33	<a href="#">Cont.Cas(C)/774/2022</a>	MANJU DAIMARI <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1) MR. S R RABHA (r-1) MR. R K MUSHAHARY (r-1)
34	<a href="#">Cont.Cas(C)/775/2022</a>	MANJU DAIMARI <b>Versus</b> ANURAG GOEL AND ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
35	<a href="#">Cont.Cas(C)/790/2022</a>	MANJU DAIMARI <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MS. R B BORA (r-2)
36	<a href="#">Cont.Cas(C)/287/2023</a> FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. R DHAR(R-1) MS TOSHISENLA(R-1) A LONGKUMER(R-1)
37	<a href="#">Cont.Cas(C)/307/2023</a> FIXED	RAJIB SARKAR <b>Versus</b> SANJIV SHYAM AND 2 ORS	MR. M DUTTA MS S DEV MS N RAI	SC, P W D
38	<a href="#">Cont.Cas(C)/746/2023</a> FIXED	M/S. B. A. FEEDS AND ANR <b>Versus</b> MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
39	<a href="#">WP(C)/5922/2023</a> FIXED, WITH LCR 3 FILES	JOYANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY	GA, ASSAM MR. R K BHATRA (r-2) MS P HUJURI (r-2) MR A BHATRA (r-2)
40	<a href="#">I.A.(Civil)/2529/2024</a> B/O in <a href="#">WP(C)/3508/2024</a> <b>WITH</b> <a href="#">WP(C)/3508/2024</a>	SAFIQUL ISLAM <b>Versus</b> TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/2531/2024</a> in <a href="#">WP(C)/3508/2024</a>	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, P AND R.D. GA, ASSAM
		SAFIQUL ISLAM <b>Versus</b> TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">WP(C)/1307/2015</a> PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,28th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/4108/2019</a> WITH LCR	ABBASH ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/4115/2019</a> WITH LCR	MAYUR BHANU @ MAYURI BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR DEBA KUMAR DAS MR. M PATHAK MS. P BHUYAN MR. P TIMUNG MR. P BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 <a href="#">WP(C)/8042/2019</a> FIXED, WITH LCR	ZAKIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 <a href="#">WP(C)/660/2024</a> FIXED, WITH LCR	MD. AIJUL HOQUE @ AIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 <a href="#">WP(C)/1705/2024</a> B/O, WITH LCR	ABDUL HAMID @ A HAMID <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 <a href="#">WP(C)/4051/2024</a> FIXED	AJIDA KHATUN @ AJRA NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR A MALEK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 <a href="#">WP(C)/4223/2024</a>	HATEM ALI @ HATEM MIAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL P JHA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 <a href="#">WP(C)/4228/2024</a>	JALAL SEIKH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/4234/2024</a>	ROMESHA KAHTOON @ RAMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/4238/2024</a>	JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	<a href="#">WP(C)/4242/2024</a>	MUSLEMA KHATUN @ MOSLEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/4268/2024</a>	MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4270/2024</a>	RUP BHANU BEWA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/4282/2024</a>	SAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/4283/2024</a>	SHAIZUDDIN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
16	<a href="#">WP(C)/4314/2024</a>	SUKDEB MAZUMDER <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. R PHUKAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

#### **ADMISSION**

17	<a href="#">WP(C)/2470/2017</a> FIXED, WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> SURJYA BHANU	MR.B N SARMAGA, ASSAM MR.S C KOYAL (Asstt.S.G.I.)	
18	<a href="#">WP(C)/691/2020</a> WITH LCR	MAJIBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	<a href="#">WP(C)/717/2020</a> WITH LCR	JAHANARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR M H AHMED MD M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/779/2020</a> WITH LCR	ALEKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	<a href="#">WP(C)/788/2020</a> WITH LCR	JAYGON NESSA @ JAYGON BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/1387/2020</a> WITH LCR	MD. HASSIAN ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	<a href="#">WP(C)/1465/2020</a> WITH LCR	ABDUL SALAM @ A. SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

24	<a href="#">WP(C)/1560/2020</a> WITH LCR	MUSTT. HALIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	<a href="#">WP(C)/1587/2020</a> WITH LCR	PRABITA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/1627/2020</a> WITH LCR	RAMJAN TALUKDAR @ RAMJAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N UDDIN MR. M ISLAM MS. K JAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/1640/2020</a> WITH LCR	ABBAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/1694/2020</a> WITH LCR	SAMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/1799/2020</a> WITH LCR	SABURA KHATUN @ SAFURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R ALI MR. H A AHMED MS. M DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	<a href="#">WP(C)/1957/2020</a> WITH LCR	RAMJAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	<a href="#">WP(C)/2387/2020</a> WITH LCR	GITA ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S K GOSWAMI MS P SARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	<a href="#">WP(C)/73/2021</a> WITH LCR	KULSHAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	<a href="#">WP(C)/3775/2021</a> WITH LCR	MONOWARA KATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	<a href="#">PIL/54/2022</a>	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB
35	<a href="#">W.P.(CrI.)/1/2023</a>	SMT. NENGAH KHONGSAI AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
36	<a href="#">WP(C)/3749/2024</a> FIXED	JAYNAL @ JAINAL ABEDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

37	<a href="#">WP(C)/3960/2024</a> FIXED	MD. MAKSHED ALI @ MAKSED ALI @ MUSKET ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
38	<a href="#">W.P.(CrI.)/10/2024</a> PART-HEARD, FIXED, WITH LCR	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
39	<a href="#">W.P.(CrI.)/19/2023</a> FIXED	MOHAMMAD ANUWAR <b>Versus</b> STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
40	<a href="#">I.A.(Civil)/2796/2023</a> WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>WITH</b> <a href="#">WP(C)/4997/2016</a>				
		MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
41	<a href="#">I.A.(Civil)/3444/2023</a> IN WA/120/2021 (D/O), WITH WP(C)/295/2009 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM MR. A I ALI, SC, ECI DY.S.G.I.
42	<a href="#">I.A.(Civil)/2368/2024</a> B/O, WITH LCR in WP(C)/5137/2017 <b>WITH</b> <a href="#">WP(C)/5137/2017</a>	NIRMALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, F.T GA, ASSAM DY.S.G.I.
		NIRMALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	GA, ASSAM ASSTT.S.G.I.
43	<a href="#">I.A.(Civil)/2485/2024</a> WITH LCR in WP(C)/3786/2024	HAMIDA BEGUM @ MUSSTT HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY MR. M ALAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b> <a href="#">WP(C)/3786/2024</a>				
		HAMIDA BEGUM @ MUSSTT HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM MR. M ALAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>HEARING</b>				
44	<a href="#">WP(C)/5972/2017</a> FIXED, WITH LCR	KAJAL DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N HASAN MR.J ROY MR.S BORTHAKUR MS.C CHAKRABORTY MS.S KAKATI	GA, ASSAM ASSTT.S.G.I.
45	<a href="#">WP(C)/6291/2017</a> B/O, WITH LCR	MD. SHUNAHAR ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM R. 2,3 and 4. ASSTT.S.G.I.(R. 1.)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,28th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2265/2024</a> BA 1648/2024(D/O), BA 2006/2024(D/O),BA 1769/2024(D/O), FIXED	SHAHINUR ISLAM @ KASA <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/2090/2024</a> FIXED	SULTANA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/336/2024</a> FIXED	MD. MUKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
2	<a href="#">WP(C)/428/2024</a> FIXED	KAMAL NATH <b>Versus</b> THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	
3	<a href="#">Cont.Cas(C)/443/2024</a> FIXED	TAPAN DAS <b>Versus</b> DR KRISHNA KUMAR DWIVEDI, IAS AND THREE ORS	MR MINTU SAIKIA	
4	<a href="#">Cont.Cas(C)/453/2024</a>	BIPUL DEKA <b>Versus</b> SHRI AKASH DEEP	MR H GUPTA MR Y. BARBHUIYA	
5	<a href="#">Cont.Cas(C)/454/2024</a>	FORCE NO 89008021 EX-CONSTABLE NIRMAL KUMAR SHARMA <b>Versus</b> DALJIT SINGH CHAUDHARY AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
6	<a href="#">WP(C)/4152/2024</a> FIXED	AMA DEVI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 7 ORS	MR I HAQUE	SC, AG (A AND E) GA, ASSAM SC, APDCL SC, FINANCE
7	<a href="#">WP(C)/4218/2024</a>	SUMAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
8	<a href="#">WP(C)/4219/2024</a>	PRANTIK SARMAH AND 6 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	SC, APDCL
9	<a href="#">WP(C)/4222/2024</a>	NO. G/2601643N EX HAVILDAR/GD JITENDER PRASAD <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
10	<a href="#">WP(C)/4240/2024</a>	NIRMAL ROY CHOUDHURY <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR S SARMA PARTHA R CHOUDHURY	SC, AG SC, P H E SC, TREASURY
11	<a href="#">WP(C)/4241/2024</a>	SAMIDUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	F K R AHMED J UDDIN MRS. H THAKURIA	SC, APDCL



12	<a href="#">WP(C)/4244/2024</a>	RAMANI DAS <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
13	<a href="#">WP(C)/4245/2024</a>	HARESWAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M AHMED MR. S U AHMED A. K. KANU MR. S HUSSAIN	SC, WATER RESOURCE
14	<a href="#">WP(C)/4248/2024</a>	KAMAL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM SC, APSC
15	<a href="#">WP(C)/4252/2024</a>	PRABIN KR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/4254/2024</a>	SANJIB KUMAR DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR. B DEORI MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
17	<a href="#">WP(C)/4260/2024</a>	PRASANTA BORAH AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, ESIC SC, FINANCE
18	<a href="#">WP(C)/4261/2024</a>	JALAL UDDIN AND 15 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
19	<a href="#">WP(C)/4262/2024</a>	RAMESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, P H E
20	<a href="#">WP(C)/4263/2024</a>	CHINMOY BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H RAHMAN RUBI GOGOI	GA, ASSAM
21	<a href="#">WP(C)/4267/2024</a>	SARAT CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B PRASAD MR P J BORAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
22	<a href="#">WP(C)/4271/2024</a>	K A SUNDARAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S R RABHA MS D KALITA MR. A NATH	DY.S.G.I.
23	<a href="#">WP(C)/4274/2024</a>	PRAFULLA BORA, APS (RETD.) AND 39 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	GA, ASSAM SC, AG
24	<a href="#">WP(C)/4278/2024</a>	RAJARSHI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
25	<a href="#">WP(C)/4279/2024</a>	PROSENJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
26	<a href="#">WP(C)/4281/2024</a>	DR. BIJAY CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR UNUSH KHAN MR S DAS	DY.S.G.I. SC, HEALTH
27	<a href="#">WP(C)/4284/2024</a>	RANTU BORDOLOI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	GA, ASSAM
28	<a href="#">WP(C)/4288/2024</a>	SANJAY KUMAR <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	DY.S.G.I.
29	<a href="#">WP(C)/4291/2024</a>	PRAVEEN KUMAR @ PARVIN KUMAR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	DY.S.G.I.
30	<a href="#">WP(C)/4292/2024</a>	RAKESH KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	DY.S.G.I.

31	<a href="#">WP(C)/4295/2024</a>	NILAMBOR MUDOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
32	<a href="#">WP(C)/4299/2024</a>	HITESH CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G C BORAH	GA, ASSAM
33	<a href="#">WP(C)/4302/2024</a>	PINTU KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	DY.S.G.I.
34	<a href="#">WP(C)/4308/2024</a>	BINOD KUMAR PAYENG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, FOREST
35	<a href="#">WP(C)/4309/2024</a>	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE
<b>ADMISSION</b>				
36	<a href="#">WP(C)/4666/2015</a> FIXED	SMTI PAPORI BORAH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR. S K MEDHI (r-4) MR.B GOGOI(SC, FINANCE) SC, PWD
37	<a href="#">WP(C)/2559/2022</a> FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
38	<a href="#">WP(C)/4253/2022</a> FIXED	GOKUL GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
39	<a href="#">WP(C)/1257/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
40	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
41	<a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
42	<a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
43	<a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
44	<a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
45	<a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE

46	<b>WITH</b> <a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
47	<b>WITH</b> <a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
48	<a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
49	<a href="#">WP(C)/2211/2024</a> FIXED	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
50	<a href="#">WP(C)/2795/2024</a> FIXED	PRANJAL PROTIM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
51	<a href="#">WP(C)/2896/2024</a> FIXED	NEERAJ SINGH JAMWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S BORTHAKUR MR S DAS	MR. R K D CHOUDHURY MR. R K D CHOUDHURY DY.S.G.I.
52	<b>WITH</b> <a href="#">WP(C)/925/2023</a>	PRASHANT GAUTAM AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS S BARUAH DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2115/2024</a> in WP(C)/925/2023	UPENDRA KUMAR AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MRS S BARUAH	DY.S.G.I.
53	<b>WITH</b> <a href="#">WP(C)/1960/2023</a>	ARVIND P ANAND AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	MRS. R DEVI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2856/2023</a> in WP(C)/1960/2023	ARVIND P ANAND <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2406/2024</a> in WP(C)/1960/2023	MANASH RANJAN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. L N DIHINGIA	DY.S.G.I.
54	<b>WITH</b> <a href="#">WP(C)/2112/2023</a>	GYANENDRA KUMAR, CISF NO. 964490147 <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
55	<b>WITH</b> <a href="#">WP(C)/2118/2023</a>	MOHAMMAD IMRAN MALLICK <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2088/2024</a> in WP(C)/2118/2023	MOHAMMAD IMRAN MALLICK <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	DY.S.G.I.
56	<b>WITH</b> <a href="#">WP(C)/1198/2024</a>	SANJAY GUPTA AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR M CHANDA	SC, C G S C
57	<b>WITH</b> <a href="#">WP(C)/1199/2024</a>	SK SINHA AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA (P-1,4) MR. A K SAHU (P-1,4) MR TAPAS DAS	MRS. R DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/2060/2024</a> in WP(C)/1199/2024	SK SINHA AND 2 ORS <b>Versus</b> UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.

58	<b>WITH</b> <a href="#">WP(C)/1211/2024</a>	BRIJESH YADAV, DEPUTY COMMANDANT AND 24 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS.	ARVIND KUMAR SHUKLA REETU SHARMA AMIT KUMAR	
59	<b>WITH</b> <a href="#">WP(C)/1447/2024</a>	RAJINDER KUMAR BHUMBLA AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. K GOGOI(R-1) MR. K GOGOI(R-1) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2130/2024</a> in <a href="#">WP(C)/1447/2024</a>	RAJINDER KUMAR BHUMBLA AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. L N DIHINGIA	DY.S.G.I.
60	<b>WITH</b> <a href="#">WP(C)/1829/2024</a>	KUNDAN PRASAD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA MR. A K SAHU	MRS. A GAYAN DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2089/2024</a> in <a href="#">WP(C)/1829/2024</a>	KUNDAN PRASAD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA	DY.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/2027/2024</a>	AMIT KUMAR THAKUR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2107/2024</a> in <a href="#">WP(C)/2027/2024</a>	AMIT KUMAR THAKUR, <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.
62	<b>WITH</b> <a href="#">WP(C)/2296/2024</a>	AKHILESH KUMAR SONI <b>Versus</b> THE UNION OF INDIA AND ANR	MR D BANERJEE JOGABRATA BHATTACHARJEE	MRS. A GAYAN DY.S.G.I.
63	<b>WITH</b> <a href="#">WP(C)/2416/2024</a>	RAKESH KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2090/2024</a> in <a href="#">WP(C)/2416/2024</a>	RAKESH KUMAR, <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.
64	<b>WITH</b> <a href="#">WP(C)/2577/2024</a>	RAJ JOSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2083/2024</a> in <a href="#">WP(C)/2577/2024</a>	RAJ JOSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA	DY.S.G.I.
65	<b>WITH</b> <a href="#">WP(C)/2598/2024</a>	DR. BHUPINDER SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MRS. A GAYAN DY.S.G.I.
66	<b>WITH</b> <a href="#">WP(C)/2979/2024</a>	K GANESH, DIG, IRLA NO. 19350189 AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.
67	<a href="#">WP(C)/3698/2024</a> FIXED	SAJAHAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
68	<a href="#">WP(C)/3705/2024</a> FIXED	AOICHAJYA JIBON BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM

**ORDERS**

69	<a href="#">El.Pet./1/2024</a> FIXED	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS.	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MRS P BARUA (R-2 AND 3) MR M KALITA(R-2 AND 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2447/2024</a> in El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/2455/2024</a> in El.Pet./1/2024	THE ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY AND 2 ORS	MRS P BARUA MR M KALITA	MR K P PATHAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2456/2024</a> in El.Pet./1/2024	THE ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY AND 2 ORS	MRS P BARUA MR M KALITA	MR. K P PATHAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2457/2024</a> in El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS.	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	
70	<a href="#">Cont.Cas(C)/201/2024</a> FIXED	SADANANDA BARUAH <b>Versus</b> RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. B K DAS MR. B K DAS MR H P GUWALA
71	<a href="#">Cont.Cas(C)/337/2024</a> FIXED	NITYANANDA DEBNATH <b>Versus</b> PARAG MONI MAHANTA AND 3 ORS.	MS D.CHAKRABARTY	
72	<a href="#">Cont.Cas(C)/338/2024</a> FIXED	GAKUL CHANDRA SARMA <b>Versus</b> GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. D BHUYAN MR. P GOGOI	MR. D SAIKIA(R-5) MR. D SAIKIA(R-5) MR. R BORPUJARI(R-5) MR. R BORPUJARI(R-5) MR. S DUTTA (R-1) MR A CHALIHA(R-5)
73	<a href="#">WP(C)/3129/2024</a> FIXED	SHAHIDA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, HEALTH
74	<a href="#">WP(C)/3507/2024</a> FIXED	KRISHNA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. M J BARUAH MR. JITU SAIKIA	MR D KALITA(R-2 TO 5) MR. D NATH(R-2 TO 5) DY.S.G.I.
<b>HEARING</b>				
75	<a href="#">WP(C)/4004/2020</a> FIXED	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
76	<a href="#">WP(C)/7535/2022</a> FIXED	RAMANI KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
77	<a href="#">WP(C)/4477/2023</a> FIXED	KAMINI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,28th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./262/2024</a>	MD. NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	
2	<a href="#">Crl.A./267/2024</a>	SUREN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/790/2024</a> <b>in</b> <a href="#">Crl.A./267/2024</a>	SUREN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">CRL.A(J)/106/2019</a> 5 Y 4 M 9 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	RADHA MOHAN HAJONG <b>Versus</b> THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
4	<a href="#">CRL.A(J)/95/2022</a> 7 Y 3 M 0 D :WITH OFFICE NOTE , LCR - 4 (FOUR) FILES, P.B. - 2	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/799/2022</a> <b>in</b> <a href="#">CRL.A(J)/95/2022</a>	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
5	<a href="#">I.A.(Crl.)/105/2022</a> WITH LCR - 3 (THREE) FILES, P.B. - 2, B/O <b>in</b> <a href="#">Crl.A./123/2021</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./123/2021</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
6	<a href="#">Crl.A./256/2023</a> 1 Y 2 M 15 D :WITH LCR - 7 (SEVEN) FILES	SRI DEBOJIT GOGOI @ BRITISH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/610/2023</a> <b>in</b> <a href="#">Crl.A./256/2023</a>	SRI DEBOJIT GOGOI @ BRITISH AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

7	<a href="#">Crl.A./358/2023</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	MD. SAMIR ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/906/2023</a> <b>in</b> Crl.A./358/2023	MD. SAMIR ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
8	<a href="#">Crl.A./401/2023</a> WITH OFFICE NOTE	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1053/2023</a> <b>in</b> Crl.A./401/2023	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
9	<a href="#">I.A.(Civil)/3735/2023</a> WITH LCR <b>in</b> Mat.App./52/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
	<b>WITH</b> <a href="#">Mat.App./52/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
10	<a href="#">Crl.A./77/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	JAFOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	MR. D P MANDAL (r-2) MR. L R MAZUMDER(R-2) MR. A ISLAM(R-2) MR E HUSSAIN(R-2) MR A.THAKURIA (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/276/2024</a> <b>in</b> Crl.A./77/2024	JAFOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	PP, ASSAM
11	<a href="#">Crl.A./140/2024</a> WITH OFFICE NOTE, LCR - 6 (SIX) FILES, B/O	BICKY GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/439/2024</a> <b>in</b> Crl.A./140/2024	BICKY GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
12	<a href="#">Crl.A./182/2024</a> WITH LCR - 7 (SEVEN) FILES	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/542/2024</a> <b>in</b> Crl.A./182/2024	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	<a href="#">I.A.(Crl.)/433/2024</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2, B/O <b>in</b> Crl.A./91/2020	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./91/2020</a>	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
14	<a href="#">I.A.(Crl.)/436/2024</a> WITH OFFICE NOTE, <b>in</b> CRL.A(J)/3758/2024	SUREN SAWTAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM



	<b>WITH</b> <a href="#">CRL.A(J)/3758/2024</a> (Filing Number)	SUREN SAWTAL <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
15	<a href="#">I.A.(CrI.)/766/2024</a> WITH OFFICE NOTE IN CRL. A, LCR - 4 (FOUR) FILES <b>in</b> CrI.A./139/2024 <b>WITH</b> <a href="#">CrI.A./139/2024</a>	MD. MOJIBUR ALI @ MOJIBUR RAHMAN @ JODU @ BUDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR N ISLAM	PP, ASSAM
16	<a href="#">I.A.(CrI.)/787/2024</a> <b>in</b> CrI.A./265/2024 <b>WITH</b> <a href="#">CrI.A./265/2024</a>	MD. MOJIBUR ALI @ MOJIBUR RAHMAN @ JODU @ BUDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. A AHMED MR N ISLAM MR. S H ZAMAN	PP, ASSAM
17	<a href="#">I.A.(CrI.)/788/2024</a> <b>in</b> CrI.A./6789/2024 <b>WITH</b> <a href="#">CrI.A./6789/2024</a> (Filing Number)	BISHAL BORO <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
18	<a href="#">I.A.(Civil)/2463/2024</a> <b>in</b> Mat.App./8797/2024 <b>WITH</b> <a href="#">Mat.App./8797/2024</a> (Filing Number)	MUKIBUL HUSSAIN @ MAKIBUL HUSSAIN <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY AND ANR G	MR. R ALI MR H A AHMED	SC. NIA
	<a href="#">I.A.(Civil)/8799/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MS. P CHAKRABORTY MS. A DAS	
	<a href="#">I.A.(Civil)/8799/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MS. P CHAKRABORTY	
	<a href="#">I.A.(Civil)/8799/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MS. P CHAKRABORTY	
<b>HEARING</b>				
19	<a href="#">CRL.A(J)/105/2019</a> 8 Y 7 M 29 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED, PART- HEARD	LAKHAN GOYAWALI <b>Versus</b> THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
20	<a href="#">CRL.A(J)/72/2022</a> 2 Y 5 M 16 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ARUN TANTI <b>Versus</b> THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
21	<a href="#">CrI.A./114/2023</a> 2 Y 7 M 7 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, B/O	BINOD BORO <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024

7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2538/2024</a>	MD UMAR ALI @ OMAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S S SAIKIA MR G DAS	PP, ASSAM
2	<a href="#">Bail Appln./2539/2024</a>	AMJED ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
3	<a href="#">Bail Appln./2540/2024</a>	AMJED ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
4	<a href="#">Bail Appln./2541/2024</a>	AMJED ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
5	<a href="#">Bail Appln./2548/2024</a> B/O	MD. MANJIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
6	<a href="#">Bail Appln./2551/2024</a>	SAJEL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
7	<a href="#">Bail Appln./2553/2024</a>	DURGESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Pet./695/2024</a>	INSTITUTE OF HUMAN REPRODUCTION (IHR) <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. DITUL DAS MR. V A CHOWDHURY MS TINLUNG	PP, ASSAM
9	<a href="#">Crl.Pet./1045/2024</a>	A RAJESH SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
10	<a href="#">Crl.Pet./1046/2024</a>	VISHAL KUMAR GOGOI @ JANTU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
11	<a href="#">AB/2120/2024</a> FIXED	DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM

12	<a href="#">AB/2234/2024</a>	ASAD AHMED <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	<a href="#">AB/2235/2024</a>	AKTAB HUSSAIN ALIAS TAJ ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	<a href="#">AB/2237/2024</a>	CHANDRADHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
15	<a href="#">AB/2240/2024</a>	REJAUL KARIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
16	<a href="#">AB/2243/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
17	<a href="#">AB/2244/2024</a>	MOHAMMED ANWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.Pet./872/2023</a> PART-HEARD	RAJIV PRASAD AND 5 ORS <b>Versus</b> RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
	<b>WITH</b> <a href="#">I.A.(Crl.)/50/2024</a> <b>in</b> Crl.Pet./872/2023	RANI KUMARI, <b>Versus</b> RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
19	<a href="#">Crl.Pet./793/2024</a>	GOBINDA MAJUMDAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. K MALAKAR (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./2164/2024</a> FIXED	MANASHJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
21	<a href="#">Bail Appln./2211/2024</a> B/O	SAMIN MORTAZA <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
22	<a href="#">Bail Appln./2322/2024</a> WITH OFFICE NOTE, FIXED	KAMAKHYA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR B DEKA MR M KALITA MS S JAIN	PP, ASSAM
23	<a href="#">Bail Appln./2366/2024</a> FIXED	JUN PHUKAN @ MADHURJYA PHUKAN @ MADHURYA <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MS. P. NAIDING	PP, ASSAM
24	<a href="#">Bail Appln./2415/2024</a> FIXED	ZIAUR RAHMAN CHOUDHURY @ ZIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM	PP, ASSAM
25	<a href="#">Bail Appln./2425/2024</a> FIXED	MD. JAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
26	<a href="#">AB/827/2024</a> FIXED	SADANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM

27	<b>WITH</b> <a href="#">AB/961/2024</a> FIXED	SANJIB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
28	<a href="#">AB/846/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
29	<a href="#">AB/1179/2024</a> FIXED	AZHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	SAMIM RAHMAN T A LASKAR	PP, ASSAM
30	<a href="#">AB/1289/2024</a> FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	<a href="#">AB/1417/2024</a> FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
32	<a href="#">AB/1538/2024</a> FIXED	RAJIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	<a href="#">AB/1598/2024</a> FIXED	DIGANTA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
34	<a href="#">AB/1708/2024</a> FIXED	JUBAIR AHMED @ JUBAHID ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
35	<a href="#">AB/1789/2024</a> FIXED	TASIRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
36	<a href="#">AB/1846/2024</a> FIXED	ABDUL HANNAN MAZUMDER AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
37	<b>WITH</b> <a href="#">AB/1845/2024</a>	ANWAR HUSSAIN MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
38	<a href="#">AB/1939/2024</a> FIXED	USHA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
39	<b>WITH</b> <a href="#">Bail Appln./2435/2024</a>	LATAMONI DAS @ LATA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
40	<a href="#">AB/1973/2024</a> FIXED	PABITRA GOGOI <b>Versus</b> THE STATE OF ASSAM,	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
41	<a href="#">AB/2000/2024</a> FIXED	HIMANKA BORAH <b>Versus</b> THE STATE OF ASSAM	MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
42	<a href="#">AB/2003/2024</a> FIXED	DHIREN BISWAS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM

43	<a href="#">AB/2005/2024</a> FIXED	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	PP, ASSAM
44	<a href="#">AB/2027/2024</a> FIXED	ATUL TAMULY <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
45	<a href="#">AB/2040/2024</a> FIXED	NIRAJ NANDAN SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
46	<a href="#">AB/2109/2024</a> FIXED	SAJJADUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR A K SHARMA	PP, ASSAM
47	<a href="#">AB/2141/2024</a> FIXED	MOZIBUR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
48	<b>WITH</b> <a href="#">AB/1493/2024</a>	RAJU AHMED @ RAJU ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ORDERS</b>				
49	<a href="#">Crl.Rev.P./99/2021</a> WITH LCR 2 FILES	DR. TARUN CH SARMA <b>Versus</b> MANORANJAN DEKA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
50	<a href="#">I.A.(Crl.)/706/2022</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 <b>in</b> CRL.A(j)/112/2019 <b>WITH</b> <a href="#">CRL.A(j)/112/2019</a>	PRAFULLA BORO <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
51	<a href="#">I.A.(Crl.)/741/2023</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED <b>in</b> Crl.A./307/2023 <b>WITH</b> <a href="#">Crl.A./307/2023</a>	PRAFULLA BORO <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN, LEGAL AID COUNSEL	PP, ASSAM
51	<a href="#">I.A.(Crl.)/741/2023</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED <b>in</b> Crl.A./307/2023 <b>WITH</b> <a href="#">Crl.A./307/2023</a>	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
51	<a href="#">I.A.(Crl.)/741/2023</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED <b>in</b> Crl.A./307/2023 <b>WITH</b> <a href="#">Crl.A./307/2023</a>	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
52	<a href="#">Crl.A./56/2024</a> WITH LCR 4 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/204/2024</a> <b>in</b> Crl.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
52	<a href="#">Crl.A./56/2024</a> WITH LCR 4 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/204/2024</a> <b>in</b> Crl.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
53	<a href="#">Crl.Pet./599/2024</a>	PABITRA KUMAR HIRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
54	<a href="#">I.A.(Crl.)/783/2024</a> <b>in</b> Crl.Rev.P./7331/2024 <b>WITH</b> <a href="#">Crl.Rev.P./7331/2024</a> (Filing Number)	DEWAN MUFID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
54	<a href="#">I.A.(Crl.)/783/2024</a> <b>in</b> Crl.Rev.P./7331/2024 <b>WITH</b> <a href="#">Crl.Rev.P./7331/2024</a> (Filing Number)	DEWAN MUFID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR H R CHOUDHURY	PP, ASSAM
55	<a href="#">I.A.(Civil)/2481/2024</a> <b>in</b> Review.Pet./7780/2024	PANCHA PRADIP CLUB AND ANR <b>Versus</b> SHRI SUBHRA KANTI DAS PURKAYASTHA	MR. N BARUAH MR. R J DAS	

**WITH**  
[Review.Pet./7780/2024](#)  
(Filing Number)

PANCHA PRADIP CLUB AND ANR  
**Versus**  
ON THE DEATH OF TRIPTI DAS  
PURKAYASTHA HER LEGAL HEIRS TRIPTI  
DAS PURAKAYASTHA AND ORS B

MR. R J DAS

**HEARING**

56	<a href="#">Cri.A./66/2012</a> PART-HEARD, WITH LCR 5 FILES, FIXED	DHENURAM NARAH, <b>Versus</b> THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
57	<a href="#">MACApp./890/2018</a> PART-HEARD, WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS <b>Versus</b> M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/309/2024</a>	GITIKA DEVI AND 7 ORS <b>Versus</b> GOPESWAR KALITA AND ANR	MR. S P SHARMA K AHMED	
2	<a href="#">CRP(IO)/311/2024</a>	ON THE DEATH OF ABDUL HANNAN CHOUHDURY, HIS LEGAL HEIRS SYEDA LUTHFA KHANAM AND 7 ORS <b>Versus</b> SUNAJAN BIBI CHOUHDURY AND 13 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI	GA, ASSAM
3	<a href="#">CRP(IO)/312/2024</a>	MD. JAINAL ABDIN <b>Versus</b> MUSSTT FAZAR BANU AND 10 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS	
<b>ADMISSION</b>				
4	<a href="#">MACApp./417/2024</a>	SAJAHAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. B CHOWDHURY MR N AHMED	
5	<a href="#">MACApp./420/2024</a>	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MANJU DAS AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<b>WITH</b> <a href="#">I.A.(Civil)/2516/2024</a> <b>in</b> <a href="#">MACApp./420/2024</a>	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MANJU DAS AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
6	<a href="#">MACApp./425/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD <b>Versus</b> RENU DEVI AND 5 ORS	MR. A BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2526/2024</a> <b>in</b> <a href="#">MACApp./425/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD <b>Versus</b> RENU DEVI AND 5 ORS	MR. A BHATTACHARYYA	
7	<a href="#">MACApp./426/2024</a>	SAFIJUL HOQUE <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A MANNAF MD A S ALI	

**BAIL HEARING (BA)**



8	<a href="#">Bail Appln./2340/2024</a> FIXED	SMT. PULI MILI @ CHABITA CHUNGKRANG MILI <b>Versus</b> THE STATE OF ASSAM AND ANR <b>FOR HEARING U/O XLI RULE II C.P.C.</b>	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
9	<a href="#">RSA/58/2024</a>	MANAGER, LONGAI TEA ESTATE AND ANR. <b>Versus</b> D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	
10	<a href="#">RSA/152/2024</a> CAVT. NO.07752/024, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/2441/2024</a> <b>in</b> RSA/152/2024	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
11	<a href="#">RSA/154/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2511/2024</a> <b>in</b> RSA/154/2024	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS PROMOD MEDHI <b>Versus</b> SATYENDRA MEDHI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MR SAURADEEP DEY	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
12	<a href="#">RSA/155/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2519/2024</a> <b>in</b> RSA/155/2024	PROMOD MEDHI <b>Versus</b> SATYENDRA MEDHI ROHIT CHOUDHURY AND 5 ORS <b>Versus</b> UPENDRA NATH GOSWAMI	MR SAURADEEP DEY  MR. N ALAM MR K JAIN S A BAKHTIAR	
13	<a href="#">RSA/139/2008</a> WITH LCR	DHARMESWAR SAIKIA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
14	<a href="#">Intest.Cas./1/2011</a> WITH LCR  <b>WITH</b> <a href="#">MC/217/2011</a> <b>in</b> Intest.Cas./1/2011  <b>WITH</b> <a href="#">MC/480/2011</a> <b>in</b> Intest.Cas./1/2011  <b>WITH</b> <a href="#">MC/800/2011</a> <b>in</b> Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA and ORS,  LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA,  BRIJ KISHORE GUPTA, <b>Versus</b> LAXMI NARAYAN AGARWALA and ANR,  SAVITRI DEVIAGARWALA and 7 ORS <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS  MR.P K KALITA MR.G J SAIKIA MR.N DAS  MR.S S SHARMA MRG JALAN MS.F KHAN  MR.P K KALITA MR.G J SAIKIA MR.N DAS  MR.P K KALITA MR. N ALAM MR.G J SAIKIA MR.N DAS MR A K RAI MR K JAIN MS. N RAI MR S JAFRI MR. S ALAM	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI

15	<a href="#">RSA/75/2011</a> WITH LCR	AZMAT ALI and 2 ORS <b>Versus</b> ON THE DEATH OF RAMANI MOHAN PATHAK HIS LEGAL HEIRS PADMINI PATHAK and ORS	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY	
16	<a href="#">CRP/254/2014</a> CAVT. NO. 786/14 WITH LCR	MANIK CHAND PATOWA <b>Versus</b> SEKHAR ROY and 5 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY (R1-R5) MS. B SARKAR (R1-R5) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
17	<a href="#">RSA/249/2016</a> WITH LCR	MD. ABBAS ALI and 5 ORS, <b>Versus</b> IMAN ALI,	MRG P BHOWMIK MR D KALITA (P-2 TO 6) MS.M KALITA MS.P CHETIA	MD.S ISLAM MR.B K MISHRA MRA HAWARI
18	<a href="#">MACApp./134/2017</a> CAVT. NO. 29/2017 WITH LCR, B/O	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM <b>Versus</b> SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA
	<b>WITH</b> <a href="#">I.A.(Civil)/2450/2017</a> <b>in</b> MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM <b>Versus</b> SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA
19	<a href="#">MACApp./443/2019</a> WITH LCR, B/O	NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI HIRAN DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DEKA	MR. K R PATGIRI
20	<a href="#">I.A.(Civil)/2612/2019</a> in RSA/85/2010 (D/O), WITH LCR <b>in</b> RSA/85/2010	AAS MAHAMMAD ANSARI AND ANR. <b>Versus</b> ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1703/2018</a>	AAS MAHAMMAD ANSARI AND ANR <b>Versus</b> MD. ABDUL RIAZ AND ANR	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MS. P DEB	MR. A R SIKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2616/2019</a>	AAS MAHAMMAD ANSARI AND ANR. <b>Versus</b> ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	MR. A R SIKDAR MR N AHMED MR. M M ZAMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/2618/2019</a>	AAS MAHAMMAD ANSARI AND ANR. <b>Versus</b> ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
21	<a href="#">I.A.(Civil)/3182/2019</a> FIXED <b>in</b> MACApp./9520/2019	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. KALPANA BEGUM AND 6 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA(R-1,3)
	<b>WITH</b> <a href="#">MACApp./9520/2019</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSST KALPANA BEGUM AND 6 ORS		
22	<a href="#">MACApp./221/2020</a> WITH LCR, B/O	SAMINA KALITA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS

23	<a href="#">I.A.(Civil)/237/2021</a> FIXED in RSA/10420/2020  <b>WITH</b> <a href="#">RSA/10420/2020</a> (Filing Number)	TABIBAR RAHMAN <b>Versus</b> ON THE DEATH OF ASARUDDIN @ ASAR UDDIN, HIS LEGAL HEIRS-	MR. B C DAS MS. I DAS	MR. N K KALITA MR D DEKA
24	<a href="#">RSA/3/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/155/2022</a> in RSA/3/2022	TABIBAR RAHMAN <b>Versus</b> ASARUDDIN @ ASAR UDDIN B MUSTT. AMIRJAN NESSA <b>Versus</b> MD. MOMREJ ALI AND 5 ORS.	MR. B C DAS  DR. B AHMED MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MR. S R BARBHUIYA MR M HUSSAIN
25	<a href="#">MACApp./90/2022</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. LILAWATI DEORI AND 4 ORS	MR S DUTTA MR. S DUTTA MR. S DUTTA	MR. T CHUTIA
26	<a href="#">Mat.App./18/2023</a> WITH LCR, FIXED	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. B K DAS MS. P DAS MS. A SONOWAL	MR. K BORUAH MS P DAS
27	<a href="#">FAO/62/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2748/2023</a> in FAO/62/2023	JITENDRA KUMAR BARUAH AND ANR. <b>Versus</b> SRI RANJIT DAS AND ORS	MR. S SAHU P KAKATI MS A ROY	MR B C TALUKDAR MR. R B SAH(R-5,6) MR K TALUKDAR MR K TALUKDAR
28	<a href="#">MACApp./97/2023</a> WITH LCR, B/O	JITENDRA KUMAR BARUAH AND ANR. <b>Versus</b> SRI RANJIT DAS AND ORS. NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JAHIRUL ISLAM AND 4 ORS.	MR. S SAHU P KAKATI MS A ROY MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN FOR CAVEATOR
29	<a href="#">RSA/215/2023</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3737/2023</a> in RSA/215/2023	MONNAF HUSSAIN AND ANR. <b>Versus</b> SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
30	<a href="#">MACApp./232/2023</a> WITH LCR, B/O	MONNAF HUSSAIN AND ANR. <b>Versus</b> SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
31	<a href="#">CRP(IO)/357/2023</a>	SBI GENERAL INSURANCE COMPANY LTD <b>Versus</b> RAFIQUL ISLAM AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. D DEKA (R-1) MR M AHMED MR. R Deka (R-1) S I AKAND (R-1) A. K. KANU
32	<a href="#">I.A.(Civil)/1734/2023</a> FIXED in MACApp./6659/2023  <b>WITH</b> <a href="#">MACApp./6659/2023</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/6661/2023</a> (Filing Number)	MD. BHAINUR ALI <b>Versus</b> AKLIMA BEGUM AND 2 ORS ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MARIYAM BIBI AND 7 ORS.	MR. A PAUL MS. A DEY MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA	MR. K R PATGIRI(R-4,5) MR. M KHAN (R-1 to 3) MS CHITRALEKHA DAS(R-4,5) MS. U HAZARIKA(R-4,5) MS J AKTAR (R-1 to 3) K MAINUDDIN
		ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MARIYAM BIBI AND 7 ORS. E	MR. S DUTTA	
		ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MARIYAM BIBI AND 7 ORS.	MR. S DUTTA	

33	<a href="#">I.A.(Civil)/2816/2023</a> in RSA/85/2013 (D/O) <b>in</b> <a href="#">I.A.(Civil)/3339/2022</a> <b>WITH</b> <a href="#">I.A.(Civil)/3339/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3341/2022</a> <b>in</b> <a href="#">I.A.(Civil)/3339/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2817/2023</a> <b>in</b> <a href="#">I.A.(Civil)/3339/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2818/2023</a> <b>in</b> <a href="#">I.A.(Civil)/3339/2022</a>	NRIPEN RAJBONGSHI <b>Versus</b> ON THE DEATH SUKURA KOCH,  NRIPEN RAJBONGSHI <b>Versus</b> SUKURA KOCH and 7 ORS.  NRIPEN RAJBONGSHI <b>Versus</b> SUKURA KOCH and 7 ORS.  NRIPEN RAJBONGSHI, <b>Versus</b> ON THE DEATH SUKURA KOCH  NRIPEN RAJBONGSHI, <b>Versus</b> ON THE DEATH OF SUKURA KOCH	MR. T ROY MRS. B SARKAR  MS. B SARKAR  MS. B SARKAR  MR. T ROY MRS. B SARKAR  MR. T ROY MRS. B SARKAR	
34	<a href="#">I.A.(Civil)/3573/2023</a> FIXED <b>in</b> <a href="#">FAO/13539/2023</a>  <b>WITH</b> <a href="#">FAO/13539/2023</a> (Filing Number)	CHIRAT RAM RABIDAS <b>Versus</b> BAN HAZARIKA AND 5 ORS.  CHIRAT RAM RABIDAS <b>Versus</b> BAN HAZARIKA AND 5 ORS. H	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB  MR. S CHAUHAN	
35	<a href="#">MFA/22/2024</a> WITH LCR	JORIFUL NESSA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA	MISS. M DAS MD. S ISLAM MR. M DEKA	
36	<a href="#">MFA/28/2024</a> WITH LCR	TATA AIG GENERAL INSURANCE CO L TD <b>Versus</b> CHABILAL THAPA @ RAJU AND ANR. A	MR. R GOSWAMI	MR. A BURAGOHAJN (r-2) MR. M KHAN MS J AKTAR (R-1)
37	<a href="#">RFA/30/2024</a> WITH OFFICE NOTE, B/O	BARASHA BORAH BORDOLOI <b>Versus</b> DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
38	<a href="#">MC/53/2024</a> in Test.Cas./3/2005 (D/O), WITH LCR <b>in</b> <a href="#">I.A.(Civil)/351/2019</a>	MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND ORS	PETITIONER IN PERSON	MR Z MUKIT G IMTIAZ
39	<a href="#">CRP(IO)/64/2024</a> WITH LCR	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> BABUL CHANDRA BORDOLOI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR B SARMAH MR G PATHAK MR G PATHAK
40	<a href="#">I.A.(Civil)/2296/2024</a> B/O <b>in</b> <a href="#">MACApp./160/2018</a>  <b>WITH</b> <a href="#">MACApp./160/2018</a>	SMTI SULEKHA BAISHNAB AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED  ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA BAISHNAB and 5 ORS	MR. M TALUKDAR  MR. R C PAUL	MR. R C PAUL  MR. M TALUKDAR (R1-R4)
41	<a href="#">I.A.(Civil)/2461/2024</a> in RSA/140/2017 (D/O), WITH LCR <b>in</b> <a href="#">RSA/140/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2460/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2462/2024</a>	ON THE DEATH OF MISSION DAS <b>Versus</b> ON THE DEATH OF SUBODH KUMAR ROY  ON THE DEATH OF MISSION DAS <b>Versus</b> ON THE DEATH OF SUBODH KUMAR ROY  ON THE DEATH OF MISSION DAS <b>Versus</b> ON THE DEATH OF SUBODH KUMAR ROY	MR. S P CHOUDHURY MS B DEVI  MR. S P CHOUDHURY MS B DEVI  MR. S P CHOUDHURY MS B DEVI	

42	<a href="#">I.A.(Civil)/2518/2024</a> in MACApp./9287/2024	CHOLAMANDAL MS GENERAL INSURANCE CO LTD <b>Versus</b> ANJANA DAS @ ANJANA MANDAL AND ANR	MR. A BHATTACHARYYA
	<b>WITH</b> <a href="#">MACApp./9287/2024</a> (Filing Number)	CHOLAMANDAL MS GENERAL INSURANCE CO LTD <b>Versus</b> ANJANA DAS AND ANR H	MR. A BHATTACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/9288/2024</a> (Filing Number)	CHOLAMANDAL MS GENERAL INSURANCE CO LTD <b>Versus</b> ANJANA DAS AND ANR H	MR. A BHATTACHARYYA
43	<a href="#">I.A.(Civil)/2533/2024</a> in RSA/7536/2024	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR	MR. R BORA
	<b>WITH</b> <a href="#">RSA/7536/2024</a> (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA
	<b>WITH</b> <a href="#">I.A.(Civil)/7538/2024</a> (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS <b>Versus</b> MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA
44	<a href="#">I.A.(Civil)/2535/2024</a> in MACApp./9284/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD <b>Versus</b> MINU BAURI AND 4 ORS	MR. A BHATTACHARYYA
	<b>WITH</b> <a href="#">MACApp./9284/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD <b>Versus</b> MINU BAURI AND 4 ORS F	MR. A BHATTACHARYYA
45	<a href="#">I.A.(Civil)/2537/2024</a> in MACApp./7850/2024	AMBALI DEURI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA
	<b>WITH</b> <a href="#">MACApp./7850/2024</a> (Filing Number)	AMBALI DEURI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA
<b>HEARING</b>			
46	<a href="#">RSA/199/2012</a> WITH LCR, FIXED	NAVAJIT PATHAK <b>Versus</b> NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS
			MR.P CHETIA MR S KHOUND MR. P NEOG MR.K DAS MS. N BORAH
47	<a href="#">CRP(IO)/291/2022</a> FIXED	MAGHI RAM DAS <b>Versus</b> SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/936/2023</a> in CRP(IO)/291/2022	SMTI SWARNALIPI BORA <b>Versus</b> MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH
			MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)

**WITH**  
[I.A.\(Civil\)/1001/2023](#)  
**in** CRP(IO)/291/2022

SMTI SWARNALIPI BORA,  
**Versus**  
MAGHI RAM DAS,AND 5 ORS.

MR. S CHAMARIA  
MR A N SARMAH

MR. P K ROYCHOUDHURY

**STAY MATTERS**

48 [Tr.P.\(C\)/39/2021](#)

SMT. MARMI DIFOESA  
**Versus**  
DEBANGA MOHAN KONWAR

MR M CHOUDHURY  
MR S DIFUSA  
MR N RAY

49 [CRP\(IO\)/43/2023](#)

AJIT SAIKIA  
**Versus**  
RINA BARUAH AND 6 ORS

MR G KHANDELIA  
MR. K DEKA

MR T KALITA (R-5)  
MR. R GOSWAMI (r-6)  
MS. M SAIKIA (r-6)  
MS. P BORTHAKUR (r-6)  
MR. A KAKATI (R-5)

50 [CRP\(IO\)/209/2024](#)

MAHAMAYA DAS AND 4 ORS  
**Versus**  
MADHUBALA DAS

MR. A R SIKDAR  
MR. M H TALUKDAR

MR. B J MUKHERJEE  
MS R SAHA

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/446/2024</a>	RUPALI BORAH <b>Versus</b> KEERTHI JALLI	MR. R Deka S I AKAND	
2	<a href="#">WP(C)/3284/2024</a> FIXED	SEMSON ENGTI <b>Versus</b> THE UNION OF INDIA AND ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, NHAI SC, K A A C SC, FINANCE SC, REVENUE
3	<a href="#">WP(C)/3987/2024</a> FIXED	RAKIBUDDIN BARBHUYAN AND ANR <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, A S T C
4	<a href="#">WP(C)/4217/2024</a>	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	
5	<a href="#">WP(C)/4220/2024</a>	HILAL UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP
6	<a href="#">WP(C)/4224/2024</a>	JUTIKA CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D L DEKA MR. D UPAMANYA MS. I DAS	SC, FOREST SC, G M D A SC, GMC
7	<a href="#">WP(C)/4226/2024</a>	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I. SC, FINANCE
8	<a href="#">WP(C)/4230/2024</a>	BISHWAJIT RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/4237/2024</a>	MD. ATOWAR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. R KALITA MS. B SOREN MR P DOLEY	
10	<a href="#">WP(C)/4249/2024</a>	SUREN CHANDRA PATIR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	DY.S.G.I.

11	<a href="#">WP(C)/4250/2024</a> B/O	ASSISTANT COMMISSIONER OF TAXES <b>Versus</b> M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	
12	<a href="#">WP(C)/4257/2024</a>	SRI JAGADISH DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	<a href="#">WP(C)/4259/2024</a>	RAMALA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, HEALTH SC, SBI SC, REVENUE
14	<a href="#">WP(C)/4266/2024</a>	ANANTA ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, NHIDC SC, REVENUE
15	<a href="#">WP(C)/4269/2024</a>	M/S JATKAPON COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
16	<a href="#">WP(C)/4276/2024</a> B/O	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA <b>Versus</b> M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY MR. B GOGOI MR DEBOJIT SAIKIA	
17	<a href="#">WP(C)/4277/2024</a>	ARCHANA LAHKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR U DAS MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/4285/2024</a>	NARENDRA NATH JHA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA (RBI) AND ANR	MR. A CHAMUAH R BHUYAN	SC. UCO BANK
19	<a href="#">WP(C)/4293/2024</a>	JASVEEN KAUR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA R K MAHANTA	SC, GST DY.S.G.I.
20	<a href="#">WP(C)/4294/2024</a>	NITUL BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID
21	<a href="#">WP(C)/4296/2024</a>	ABDUL MATIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, NHIDC SC, REVENUE
22	<a href="#">WP(C)/4303/2024</a> B/O	ATOWAR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A I HUSSAIN MR A U AHMED MS. H SARMA	SC, P AND R.D. GA, ASSAM SC, PWD SC, REVENUE
23	<a href="#">WP(C)/4310/2024</a>	MONUJ HASNU @ MANOJ HASNU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
24	<a href="#">WP(C)/4312/2024</a>	M/S ADVANCE ENGINEERING FARMS AND EQUIPMENTS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS S S ZIA	SC, GST SC, FINANCE AND TAXATION
<b>ADMISSION</b>				
25	<a href="#">WP(C)/7718/2017</a> FIXED	NO. 3 KALIPUR SAKHA SATRA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 15 ORS.	MR.M U MAHMUD MR A GONI MD.S ISLAM MR.S HOQUE	GA, ASSAM MR. A DAS,R MR. R BAISHYA,R
26	<a href="#">WP(C)/3672/2020</a> FIXED	ANITA VERMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG
27	<a href="#">WP(C)/1346/2022</a> FIXED	PRAKASH CH. KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE SC, M A C



28	<b>WITH</b> <a href="#">WP(C)/6431/2021</a>	DR. HOMESWAR SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
29	<b>WITH</b> <a href="#">WP(C)/1421/2022</a>	PULAK GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, M A C SC, REVENUE
30	<a href="#">WP(C)/4240/2022</a> FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
31	<a href="#">WP(C)/4752/2022</a> FIXED	SANATAN KALITA AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
32	<a href="#">WP(C)/4774/2022</a> FIXED	WAHIDA REHMAN <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
33	<a href="#">WP(C)/8454/2022</a> B/O, WITH WP(C)/2895/2020 (D/O)	SATYABRATA DEY AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)
34	<b>WITH</b> <a href="#">WP(C)/3213/2020</a>	PANCHAM DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH
35	<b>WITH</b> <a href="#">WP(C)/1064/2021</a>	HARIPADA SAHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH
36	<b>WITH</b> <a href="#">WP(C)/1470/2023</a>	ASHUTOSH BHOWMICK AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
37	<a href="#">WP(C)/362/2023</a> FIXED	NALINAKSHA SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
38	<a href="#">WP(C)/1439/2023</a> WITH WP(C)/5856/2021 (D/O), WP(C)/416/2012 (D/O), FIXED	MANOJ KR JADAV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR A AHMED MR. M ALOM	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/1671/2023</a> FIXED	MD. SAHABUDDIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
40	<a href="#">WP(C)/1867/2023</a> FIXED	KABIR UDDIN HAZARI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I. SPL. PP, C.B.I.
41	<a href="#">WP(C)/2035/2023</a> FIXED	MAJUN ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Z KHALID MR. K MOHAMMED MR I BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, OIL
42	<a href="#">WP(C)/3299/2023</a> FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	MR. S BANIK (R-1) LEGAL AID COUNSEL

43	<a href="#">WP(C)/5176/2023</a> FIXED	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
44	<a href="#">WP(C)/287/2024</a> FIXED	JAHIDUL ISLAM MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM MR. M HUSSAIN (r-7,8) MR. A Z AHMED (r-7,8) SC. REVENUE
45	<a href="#">WP(C)/514/2024</a> FIXED	MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
46	<a href="#">WP(C)/3326/2024</a> B/O	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E
47	<a href="#">WP(C)/4146/2024</a> FIXED	PHANIDHAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B. DAS MR. K KALITA MS. H BEGUM	GA, ASSAM SC, CBI
<b>ORDERS</b>				
48	<a href="#">WP(C)/6838/2022</a> FIXED	RAGHUNATH HALOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, REVENUE SC, PWD
49	<a href="#">Cont.Cas(C)/151/2023</a> FIXED AT 2 PM	MD. SAHANUR ALI <b>Versus</b> MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
50	<a href="#">Cont.Cas(C)/557/2023</a> FIXED	SHRI BASDEO <b>Versus</b> PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA
51	<a href="#">WP(C)/2062/2023</a> FIXED	DHARAM BASFOR AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
<b>WITH</b>				
52	<a href="#">WP(C)/2097/2023</a>	SMTI. KANTI BASFORE AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPARTMENT. SC, WPT AND BC SC, GMC
53	<a href="#">WP(C)/2548/2024</a> FIXED	NIPUL KALITA <b>Versus</b> TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024

14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2354/2024</a> FIXED	BIPIN NARZARY <b>Versus</b> THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MS S BAYAN MS R KALITA	MR. D GOGOI, SC, FOREST DEPARTMENT PP, ASSAM
2	<a href="#">Bail Appln./2362/2024</a> AB 996/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	BISWAJIT BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./2429/2024</a>	UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./2542/2024</a>	BIKASH SAH @ RAJ VERMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM
5	<a href="#">Bail Appln./2544/2024</a>	PORESHNATH GUCHHAIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6	<a href="#">Bail Appln./2554/2024</a>	MITHILESH KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
7	<a href="#">Bail Appln./2555/2024</a>	KANGKAN KASHYAP AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
<b>MOTION</b>				
8	<a href="#">Crl.Pet./1047/2024</a>	SUSHIL KUMAR VERMA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR MR J BORAH MR. K KAKOTI	SC, CBI
9	<a href="#">Crl.Pet./1048/2024</a>	JAKIR HUSSAIN BARBHUIYA @ JOYNAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	<a href="#">AB/2004/2024</a> B/O	ABHAY MARKAND SAKHARE <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR P KATAKI MRS R BEGUM MS. M DEVI MS. A LALA	SC, CBI

11	<a href="#">AB/2225/2024</a> B/O	JATIN KALITA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B D KONWAR SR. ADV. SPL. PP, C.B.I. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	
12	<a href="#">AB/2241/2024</a>	MD LITUMON HAQUE @ MUJAHID ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
13	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
14	<a href="#">Bail Appln./1078/2024</a> WITH CASE RECORD(SCANNED COPY)	ABU SAYED KHAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
15	<a href="#">Bail Appln./1140/2024</a>	BIJOY DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	<a href="#">Bail Appln./1319/2024</a>	SUJONUR ROSHID <b>Versus</b> THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
17	<a href="#">Bail Appln./1347/2024</a> WITH CASE RECORD(SCANNED COPY)	TAFAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
18	<a href="#">Bail Appln./1564/2024</a> WITH CASE RECORD(SCANNED COPY)	CHANDRA VIR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
19	<a href="#">Bail Appln./1592/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	MR. N MAHAJAN, (AMICUS CURIAE) PP, ASSAM
20	<a href="#">Bail Appln./1722/2024</a>	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
21	<a href="#">Bail Appln./1768/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOHOR ALI @ MAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
22	<a href="#">Bail Appln./1785/2024</a> WITH CASE RECORD(SCANNED COPY)	GANESAN G @ GANESH <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
23	<a href="#">Bail Appln./1953/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONNAT ALI @ ABDUL MONNAT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	MD H R AHMED(R-2) MR. D GOGOI (Amicus Curiae) PP, ASSAM
24	<a href="#">Bail Appln./1957/2024</a> FIXED	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD A ALI J ALAM	PP, ASSAM
<b>WITH</b>				
25	<a href="#">Bail Appln./1619/2024</a>	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
26	<a href="#">Bail Appln./1987/2024</a> WITH OFFICE NOTE	GURMEL SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
27	<a href="#">Bail Appln./2052/2024</a> WITH OFFICE NOTE	DURYODHAN YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA MS. D CHAUHAN	PP, ASSAM
28	<a href="#">Bail Appln./2064/2024</a> WITH OFFICE NOTE, FIXED	MD. ALAL UDDION @ ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	MS. R CHOUDHURY (Amicus Curiae) PP, ASSAM
29	<a href="#">Bail Appln./2069/2024</a> WITH CASE RECORD(SCANNED COPY)	RAKESH KOCH <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM

30	<a href="#">Bail Appln./2167/2024</a> FIXED.	SMTI. RIJU PEGU BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
	<b>WITH</b>			
31	<a href="#">AB/2018/2024</a>	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
32	<a href="#">Bail Appln./2249/2024</a> FIXED	SHAHIN SHAH ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM
33	<a href="#">Bail Appln./2262/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
34	<a href="#">Bail Appln./2323/2024</a> WITH OFFICE NOTE, FIXED	RAM MANGAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
35	<a href="#">Bail Appln./2360/2024</a> FIXED	RANJIT CHANDA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
36	<a href="#">Bail Appln./2408/2024</a> FIXED	PRADIP CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID A M RAHMAN	PP, ASSAM
37	<a href="#">Bail Appln./2424/2024</a> B/O	HARISH BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
<b>BAIL HEARING</b>				
38	<a href="#">AB/659/2024</a> WITH CASE RECORD(SCANNED COPY)	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
39	<a href="#">AB/1192/2024</a>	AHMED ALI @ AHMOT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
40	<a href="#">AB/1335/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
41	<a href="#">AB/1440/2024</a>	IFTIKAR RAHMAN @ IFTAKAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR G U AHMED MR. P P DUTTA MR. R ISLAM	SC, NCB
42	<a href="#">AB/1571/2024</a> FIXED	NOYOM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
43	<a href="#">AB/1676/2024</a> WITH OFFICE NOTE, FIXED	NAJRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
44	<a href="#">AB/1732/2024</a>	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
45	<a href="#">AB/1796/2024</a> FIXED	ABDUL SAHID <b>Versus</b> THE STATE OF ASSAM	MR. R SALOI MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
46	<a href="#">AB/1828/2024</a> FIXED	FAJILA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
47	<a href="#">AB/1954/2024</a> FIXED	BHADRESWAR NARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
48	<a href="#">AB/2009/2024</a> FIXED	MOHOR ALI @ MOHOR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

49	<a href="#">AB/2076/2024</a> FIXED	ROKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
50	<a href="#">AB/2094/2024</a> FIXED	MIJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

**ORDERS**

51	<a href="#">I.A.(CrI.)/500/2020</a> BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
52	<a href="#">I.A.(CrI.)/364/2024</a> WITH OFFICE NOTE, LCR 4 FILES in CRL.A(J)/40/2024 <b>WITH</b> <a href="#">CRL.A(J)/40/2024</a>	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM	MS S MEDHI	PP, ASSAM
53	<a href="#">I.A.(CrI.)/733/2024</a> in CrI.Pet./290/2024  <b>WITH</b> <a href="#">CrI.Pet./290/2024</a>	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM ANA ANR. ASHISH DUTTA, <b>Versus</b> THE STATE OF ASSAM AND ANR,	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
		ASHISH DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,28th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4023/2024</a> FIXED	AJOY DUTTA <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1101/2017</a> PART-HEARD, FIXED	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3056/2017</a> in WP(C)/1101/2017	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
3	<a href="#">WP(C)/6760/2023</a> PART-HEARD, FIXED	PANKAJ MOHAN YEIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/6592/2023</a>	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
5	<a href="#">WP(C)/463/2015</a>	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)



	<b>WITH</b> <a href="#">I.A.(Civil)/615/2017</a> in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
6	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	<a href="#">WP(C)/6840/2015</a> FIXED	HADIM JIGDONG KACHARI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
8	<a href="#">WP(C)/7676/2015</a>	MONIR UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
9	<a href="#">WP(C)/7995/2015</a>	DIPENDRA ADHIKARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. S BANIK MR. P N GOSWAMI MR. P KALITA MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
10	<a href="#">WP(C)/1251/2016</a>	SAMIR CHOUDHURY and 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J SINHA MR.S P CHOUDHURY	GA, ASSAM MR.S SARMA SC, DLR
11	<a href="#">WP(C)/6416/2016</a>	UPPER ASSAM PETROCOKE PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED C.G.C. MS.B SARMA(R- 1-3) SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/1125/2019</a>	NEW AGE PETCOKE PRIVATE LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/1657/2019</a>	INDIA CARBON LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
14	<a href="#">WP(C)/6417/2016</a> FIXED	M/S G.W.C. ASPHALT and ANR. <b>Versus</b> UNION OF INDIA	MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
15	<a href="#">WP(C)/6571/2016</a> FIXED	SABIRAM BASUMATARY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	GA, ASSAM SC, BTC

16	<a href="#">WP(C)/906/2017</a>	PRABIN CHANDRA DEY. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM
17	<a href="#">WP(C)/908/2017</a>	SMT. USHA DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N UPADHAYA MS.H M PHUKAN	GA, ASSAM
18	<a href="#">WP(C)/1034/2017</a>	SMT. BISWESWARI KUTUM and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
19	<a href="#">WP(C)/1068/2017</a>	GHANASHYAM CHETRY <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA and 4 ORS.	MRM R ADHIKARI MR.P N SHARMA	GA, ASSAM SC, NHAI MR.R BORAH MR.D DEKA(R-1) MRP KUMAR(R-1)
20	<a href="#">WP(C)/6817/2018</a>	PRADIP KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR. R KARIM	MS. M BHATTACHARJEE (G.A. ASSAM, R-3) MR. K GOGOI (SC, HIGHER EDUCATION DEPT., R-1) MR. D DEKA MR. N J KUMAR SC, SEC. EDU.
21	<a href="#">WP(C)/5396/2019</a> B/O	MAINUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. G BORAH MRS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/2980/2020</a>	MITHILA KANU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
23	<a href="#">WP(C)/3003/2021</a> FIXED	M/S OZONE PHARMACEUTICALS LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
24	<a href="#">WP(C)/3852/2021</a>	M/S RAMKY- TK JV <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
	<b>WITH</b>			
25	<a href="#">WP(C)/3767/2020</a>	M/S RAMKY TK JV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES
26	<a href="#">WP(C)/7257/2021</a> FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
	<b>WITH</b>			
27	<a href="#">WP(C)/2551/2019</a>	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
	<b>WITH</b>			
28	<a href="#">WP(C)/4438/2020</a>	NUREJA BEGUM AND 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
29	<a href="#">WP(C)/1770/2022</a>	M/S. BASUMATARY ENTERPRISE AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, BTC

30	<a href="#">WP(C)/3089/2022</a> FIXED	NARA SING SAW ADN 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC
31	<a href="#">WP(C)/4729/2022</a>	SANJAN PAUL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC, BTC SC. WATER RESOURCE DEPTT.
32	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
33	<a href="#">WP(C)/688/2024</a> FIXED	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
34	<a href="#">WP(C)/690/2024</a> FIXED	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
35	<a href="#">WP(C)/780/2024</a>	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
36	<a href="#">WP(C)/1475/2024</a>	PADMABATI MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM MR G K DEKA (R-5,6 & 7) SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	<a href="#">WP(C)/1561/2024</a>	ABDUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, GAD SC, BTC MS. R DEVI
38	<a href="#">WP(C)/3046/2024</a>	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)

#### **BAIL HEARING**

39	<a href="#">AB/1038/2024</a> FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI( NAYAN JYOTI DEKA (I/O)) PP, ASSAM
40	<a href="#">AB/1339/2024</a> WITH Bail Appln./1473/2024 (D/O), FIXED	MINAKSHI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

#### **ORDERS**

41	<a href="#">WP(C)/2725/2016</a>	GIRIDHARI LAL SHARMA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY	C.G.C. MR.S S ROY(R- 1&3) ASSTT.S.G.I.
42	<a href="#">WP(C)/2945/2016</a>	SUHEL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
43	<a href="#">I.A.(Civil)/2744/2017</a> FIXED in WP(C)/7362/2013	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY

	<b>WITH</b> <a href="#">WP(C)/7362/2013</a>	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
44	<a href="#">WP(C)/7062/2019</a>	BASER ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
45	<a href="#">WP(C)/7896/2019</a>	PRITILATA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A SARMA MRS M DAS MR M SARMA	GA, ASSAM
46	<a href="#">WP(C)/9348/2019</a>	KRISHNAI SAMABAI SAMITTEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
	<b>WITH</b> <a href="#">WP(C)/9359/2019</a>	DARANGGIRI SAMABAI SAMITTEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
48	<a href="#">WP(C)/9364/2019</a>	DHANUBANGA SAMABAI SAMITTEE LTD AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
	<b>WITH</b> <a href="#">WP(C)/9366/2019</a>	JHUNKAIPARA SAMABAI SAMITTEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
50	<a href="#">WP(C)/3352/2020</a>	SENMELA NAMGHAR SATRA PARICHALANA SAMITTEE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S N ADHYAPAK MS. B DAS	GA, ASSAM SC, REVENUE
51	<a href="#">Cont.Cas(C)/247/2022</a>	SYED ZAKIR AHMED AND ORS. <b>Versus</b> DEVASHISH SHARMA AND ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R-1,3) MR. S BORA (R-1,3)
52	<a href="#">Cont.Cas(C)/309/2022</a>	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY <b>Versus</b> SIDDHARTHA SINGH, IAS and ORS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)
53	<a href="#">Cont.Cas(C)/366/2022</a>	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY <b>Versus</b> ANURAG GOEL, IAS AND ANR	J U AHMED MR S R NAWAZ	MR. D SAIKIA MR. S BORA MR. R K MUSHAHARY
54	<a href="#">Review.Pet./18/2023</a> WITH 1 PAPER BOOK, IN CRP/23/2020 (D/O) , CRP(I/O)/151/2021 (D/O)	TEZPUR BANGALI ABOTANIK NATYA SAMAJ AND 2 ORS. <b>Versus</b> MIHIR SEN AND 6 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI MR. D MAZUMDAR	
55	<a href="#">Cont.Cas(C)/145/2023</a> FIXED	ZEETENDRA SALAI <b>Versus</b> MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
56	<a href="#">WP(C)/298/2023</a>	ABDUR ROB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B SINHA	GA, ASSAM SC, REVENUE SC, AFDC
57	<a href="#">WP(C)/2507/2023</a>	TAPAN CHANDRA KALITA <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A KAKOTI (R-2) MS S BORA (R-2)
58	<a href="#">Cont.Cas(C)/62/2024</a> FIXED	VIVEK CYLINDER PRIVATE LIMITED <b>Versus</b> SONIT KUMAR DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR. A BARKATAKI (r-2)
59	<a href="#">I.A.(Civil)/467/2024</a> in WP(C)/5404/2023	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MR. S K GHOSH MS F AHMED	DY.S.G.I.

**WITH**  
[WP\(C\)/5404/2023](#)  
CAVT. NO. 09612/023,

SIPL INFRACON  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. S K GHOSH  
MS F AHMED  
N CHAUDHURY

MR. P K TIWARI  
MRS. A GAYAN  
DY.S.G.I.  
FOR CAVEATOR

**HEARING**

60 [WP\(C\)/5934/2018](#)  
FIXED, WITH LCR 3 FILES

PARAN LEKHARU  
**Versus**  
THE STATE OF ASSAM AND 14 ORS.

MR. S SARMA  
MR. J DEKA  
MR. S K GHOSH  
MR. T K BHUYAN  
MR. S K DEKA  
MS F AHMED  
MR. C TALUKDAR  
MR. A GAUTAM

MR. K BHATTACHARJEE  
(R5-R12)  
MS. P BHATTACHARYA  
(R5-R12)  
MR. P K KALITA (R5-R12)  
MS B TALUKDAR (R13-R15)  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2545/2024</a>	FARUD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR MS. B SAIKIA A R AHMED K HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./2546/2024</a>	KISHAN GHISING <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH MR. P KAKATI	PP, ASSAM
3	<a href="#">Bail Appln./2547/2024</a> B/O	BIKASH KALITA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
4	<a href="#">Bail Appln./2549/2024</a>	BABLU SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
5	<a href="#">Bail Appln./2550/2024</a>	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
6	<a href="#">Bail Appln./2552/2024</a>	DEWAN ABU BAKKAR @ ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./291/2024</a> FIXED	SUTAN SAHA <b>Versus</b> BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR	
8	<a href="#">Crl.Rev.P./325/2024</a>	ABNUL FAREJ AHMED AND 2 ORS <b>Versus</b> ASMINUR BEGUM	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	
9	<a href="#">Crl.Pet./1043/2024</a>	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SARMA MS. M SHARMA	PP, ASSAM
10	<a href="#">Crl.Pet./1044/2024</a>	SABYASACHI NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS A BUJARBARUAH MS A.SARMA	PP, ASSAM
11	<a href="#">AB/2098/2024</a> FIXED	DHRUBARAJ MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM

12	<a href="#">AB/2166/2024</a> FIXED	AVIJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
13	<a href="#">AB/2167/2024</a> FIXED	MODI VIPULKUMAR PRAMODCHANDRA <b>Versus</b> THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
14	<a href="#">AB/2230/2024</a>	ANJAY BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. G MAHANTA H THAKURIYA	PP, ASSAM
15	<a href="#">AB/2231/2024</a>	DHARMESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G SARMA MR S DEKA	PP, ASSAM
16	<a href="#">AB/2232/2024</a>	PANKAJ KR KOTHARI <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM MS S.S.BORA	PP, ASSAM
17	<a href="#">AB/2233/2024</a>	ABU BOKKAR SIDDIQUE @ BAKKAR MASTER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
18	<a href="#">AB/2236/2024</a>	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	PP, ASSAM
19	<a href="#">AB/2238/2024</a>	HASIM ALI @ HACHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA	PP, ASSAM
20	<a href="#">AB/2239/2024</a>	PORIMAL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	PP, ASSAM
21	<a href="#">AB/2242/2024</a>	KUDDUSH ALI @ ABDUL KUDDUS <b>Versus</b> STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
22	<a href="#">AB/2245/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
<b>ADMISSION</b>				
23	<a href="#">Crl.Rev.P./107/2018</a> WITH LCR 3 FILES	RANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
24	<a href="#">CRL.A(J)/70/2024</a>	DEEPAK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/774/2024</a> <b>in</b> CRL.A(J)/70/2024	DEEPAK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
25	<a href="#">Crl.Pet./188/2024</a> FIXED	NILAN SINGHA @ NILON SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
26	<a href="#">Crl.Pet./456/2024</a> FIXED	MONISH CHHABRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
27	<a href="#">Crl.Pet./865/2024</a> FIXED	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM

**BAIL HEARING (BA)**

28	<a href="#">Bail Appln./121/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SIIVICHO JOHN THRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
29	<a href="#">Bail Appln./389/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
30	<a href="#">Bail Appln./1423/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
31	<a href="#">Bail Appln./1672/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
32	<a href="#">Bail Appln./2305/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	<a href="#">Bail Appln./2328/2024</a> WITH OFFICE NOTE, FIXED	DHRUBAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	MR B BHATTACHARYYA PP, ASSAM
34	<a href="#">Bail Appln./2338/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NAJIR ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
35	<a href="#">Bail Appln./2353/2024</a> FIXED	ROVI ROI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	<a href="#">Bail Appln./2376/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SABIR AHMED @ MD. SABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
37	<a href="#">Bail Appln./2383/2024</a> FIXED	MD. IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
<b>BAIL HEARING</b>				
38	<a href="#">AB/3606/2023</a> FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
39	<a href="#">AB/6/2024</a> FIXED	CHHOTELAL SHAMBHUNATH DUBEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
40	<a href="#">AB/120/2024</a> FIXED	IKRAMUL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
41	<a href="#">AB/1555/2024</a> FIXED	RITUMONI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
42	<a href="#">AB/1894/2024</a> FIXED	BANIJ ALI @ BANIS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
43	<a href="#">AB/2017/2024</a>	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
44	<a href="#">AB/2056/2024</a> FIXED	HARUN RASID AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
45	<a href="#">AB/2127/2024</a> FIXED	DILOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN P. KALITA	PP, ASSAM
46	<a href="#">AB/2136/2024</a> WITH OFFICE NOTE, FIXED	NAJIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM



47	<a href="#">AB/2139/2024</a> WITH OFFICE NOTE, FIXED	TAHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
48	<a href="#">AB/2151/2024</a> FIXED	TUSHAR SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR PRAKASH BORAH	PP, ASSAM
49	<a href="#">AB/2182/2024</a> FIXED	MANABENDRA THAKURIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
50	<a href="#">AB/2184/2024</a> FIXED	PUNAM RABHA <b>Versus</b> THE STATE OF ASSAM	R DAS MR. S K NATH MS. M BEGUM	PP, ASSAM
51	<a href="#">AB/2192/2024</a> FIXED	MAJLUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM

**ORDERS**

52	<a href="#">Crl.A./244/2024</a> WITH OFFICE NOTE, FIXED	RATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/720/2024</a> <b>in</b> Crl.A./244/2024	RATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2277/2024</a>	MAJED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS S DEVI MS. J GHOSH	PP, ASSAM
2	<a href="#">Bail Appln./2401/2024</a>	JIYARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/2155/2024</a>	GOLAPFUL NESSA ALIAS GOLAP FULI <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./2073/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. KAJIM UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
5	<a href="#">Bail Appln./2123/2024</a>	CHABITALLAH ALI @ SABIDULLAH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. R KONWAR	PP, ASSAM
6	<a href="#">Bail Appln./2215/2024</a>	MD. AFAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR S K CHHETRY MD. SAFIQL ISLAM MR. A HOQUE	PP, ASSAM
7	<a href="#">Bail Appln./2347/2024</a>	MUKRUNG TERANG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
8	<a href="#">Bail Appln./2482/2024</a>	ABDUL MALEK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN SIRAJ CHOUDHURY B ALI SK PANKAJ DAS	PP, ASSAM
<b>ORDERS</b>				
9	<a href="#">I.A.(CrI.)/623/2024</a> BA 2011/2024(D/O) in Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE <b>Versus</b> THE STATE OF ASSAM	A. K. KANU	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/5553/2022</a>	SWEATA KRISHNATREYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAJN MS A DEVI MS. H BORAH	MR. P MAHANTA (r-10) SC, APSC MS. P SAHARIA (r-10) MR. M RAHMAN (r-11) SC, TECHNICAL EDU. SC, IRRIGATION
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6683/2017</a> PART-HEARD	HIREN CH. DAS and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
3	<a href="#">WP(C)/5575/2014</a>	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> <a href="#">I.A.(Civil)/1506/2020</a> <b>in</b> <a href="#">WP(C)/5575/2014</a>	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
4	<a href="#">WP(C)/4437/2015</a>	MD. EUNISHAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M BHAGABATI MSG BORA MS.R B BORA DR.H DAS	GA, ASSAM SC, IRRIGATION
5	<a href="#">WP(C)/5634/2015</a>	THE ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUA MR.R ISLAM MR.D DAS MR I AHMED MS.R A MOSTAFI	SC, FINANCER3and4 SC, SOCIAL WELFARE(R- 1&2)
6	<a href="#">WP(C)/1310/2016</a>	SMT. JUNUMA TALUKDAR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.R DEKA MR.N G KUNDU MR.P K R CHOUDHURY	MR.B K SHARMA SC, SOCIAL WELFARE
7	<a href="#">WP(C)/2301/2016</a>	ANSULA NARZARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS	MR. K K PARASAR (1 TO 6) ASSTT. S.G.I.

8	<a href="#">WP(C)/4833/2017</a>	MANAB BARUAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MS.M KALITA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM
9	<a href="#">WP(C)/7445/2017</a>	RAHUL CHOUDHARY <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MR. S Z RAHMAN (R4 TO 7) S SARMA, SR. PANEL COUNSEL, ASSTT.S.G.I.
10	<a href="#">WP(C)/1664/2019</a>	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3050/2019</a> in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
11	<a href="#">WP(C)/3774/2019</a>	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
12	<a href="#">WP(C)/3925/2023</a>	TAPAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
13	<a href="#">WP(C)/7361/2019</a>	ON THE DEATH OF AMIYA KUMAR DAS, HIS LEAGL HEIR SMT DIPALI DAS <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR. P K MEDHI MR. S K TALUKDAR	SC, F C I
14	<a href="#">WP(C)/1798/2021</a> B/O	TAPAN DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR S DAS	SC, FOREST
15	<a href="#">WP(C)/1979/2021</a> FIXED	CHALJATHANG THADOU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
16	<a href="#">WP(C)/1868/2021</a>	BANGSO BODO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
17	<a href="#">WP(C)/1982/2021</a>	JACOB RONGPHER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
18	<a href="#">WP(C)/1985/2021</a>	SARAN SINGH PHANGSO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/1989/2021</a>	CHANDRA SINGH TAKBI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
20	<a href="#">WP(C)/3605/2021</a>	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
21	<a href="#">WP(C)/4535/2021</a>	DR. DIPANKARA DEVEBRATA <b>Versus</b> STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAIN (R-1 TO 9)

22	<a href="#">WP(C)/5309/2021</a> B/O	MAMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR. U K NAIR (r-6) SC, AG MR S DEKA (r-6) MR. M P SARMA (r-6) MS S SARMA HAZARIKA (r-6) MR. A BORO (r-6) MR A CHAKRABORTY (r-6) MS N NEWME (r-6) MR A CHETIA (r-6) MS. P AGARWALA(R-6) MS. V RAI(R-6) SC, PENSION
23	<a href="#">WP(C)/5475/2022</a> B/O	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
24	<a href="#">WP(C)/8365/2022</a>	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.
25	<a href="#">WP(C)/1435/2023</a> FIXED	LILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
26	<a href="#">WP(C)/4544/2023</a> B/O	MRS. KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
27	<a href="#">WP(C)/5279/2023</a>	JAYANTA TAMULY AND 242 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, P AND R.D. GA, ASSAM SC, FINANCE
28	<b>WITH</b> <a href="#">WP(C)/6271/2023</a>	ILAMONI BORGHAIN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	SC, P AND R.D. GA, ASSAM MR P NAYAK SC, FINANCE
29	<a href="#">WP(C)/5680/2023</a>	DHIREN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR T CHHETRI	SC, BTC SC, P H E
30	<b>WITH</b> <a href="#">WP(C)/6152/2023</a>	GAJENDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, BTC SC, P H E
31	<a href="#">WP(C)/6647/2023</a>	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
32	<a href="#">WP(C)/7288/2023</a> FIXED	ANITA DIMASA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG MR. B CHOUDHURY SC, AGRI. DEPARTMENT SC, K A A C SC, FINANCE
33	<a href="#">WP(C)/984/2024</a>	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH
34	<a href="#">WP(C)/1231/2024</a>	SAJEDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR R P SHARMA (r-5) MR. B CHOWDHURY(R-6) MS. T SOM (r-5) MR A AKBAR(R-6) SC, HEALTH

35	<a href="#">WP(C)/1495/2024</a>	SOUMITRA NARAYAN ADHIKARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D K DAS MR. M KHATANIAR MS. KAVERI MEDHI TALUKDAR	MR. A DHAR (r-2,3,4,6) MS. D GHOSH (R-5) MR. D J DAS.(R-1) MR. D J DAS.(R-1) MD F FARIDI (r-2,3,4,6) DY.S.G.I.
36	<a href="#">WP(C)/1648/2024</a>	BINA PANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
37	<a href="#">WP(C)/1809/2024</a>	DR. TANWI SHAMS <b>Versus</b> THE ASSAM GRAMIN VISASH BANK AND 4 ORS	MR. D CHOUDHURY MR J DAS MS. P GARGO MR. R K SARMA	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5)
38	<a href="#">WP(C)/1976/2024</a>	TULYA CHETIA OIL ID 201139 <b>Versus</b> THE OIL INDIA LIMITED AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	A SARMA SC, OIL
39	<a href="#">WP(C)/1994/2024</a> FIXED	BHABITA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
<b>ORDERS</b>				
40	<a href="#">WP(C)/7615/2017</a>	PRAMUD KUMAR MILI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
41	<a href="#">WP(C)/1149/2018</a> WITH OFFICE NOTE, B/O	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM MRS. R BORAH R SARMAH ASSTT.S.G.I. MR A U AHMED
42	<a href="#">MACApp./205/2022</a> WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JAHIRUL ISLAM AND 3 ORS.	MR. A DUTTA MR. K K BHATTA MS JONA TALUKDAR MS R DEVI MRS. P M DUTTA	MR. M KHAN (R-1) MR A K DAS (R-1) MS J AKTAR (R-1)
43	<a href="#">I.A.(Civil)/804/2022</a> in MACApp./6038/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (r-1,2,3) MR T KALITA (r-4) J DASGUPTA (r-4)
	<b>WITH</b> <a href="#">MACApp./6038/2021</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/6039/2021</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR	
44	<a href="#">MACApp./191/2023</a> WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> RANI SWARGIARY AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MS A SAIKIA MR. R DUTTA	MR. M ALI (r-3,4) MR. R ISLAM (r-3,4)
45	<a href="#">MACApp./255/2023</a> WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ANARKALI DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A K GUPTA (r-1,2) MR. R S MISHRA (r-1,2) MS B SARMA (r-1,2)
46	<a href="#">Cont.Cas(C)/424/2023</a> B/O	ALAKA RANI PAUL <b>Versus</b> SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
47	<a href="#">Cont.Cas(C)/539/2023</a>	JAMINI DEVEE <b>Versus</b> JAYANT NARLIKAR	MR. K SINGHA MR S GAUTAM	MR. B CHOUDHURY MR. B GOGOI
48	<a href="#">I.A.(Civil)/2160/2023</a> WITH LCR in MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA	

	<b>WITH</b> <a href="#">MACApp./980/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
49	<a href="#">WP(C)/6767/2023</a>	BIVA RANI NAG <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
50	<a href="#">MC/49/2024</a> IN MAC APP. 689/2022(D/O) in MACApp./689/2022	SRI NABAJIT DAS, <b>Versus</b> SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA J M BAISHYA	
51	<a href="#">I.A.(Civil)/153/2024</a> in MACApp./7897/2023	PURNIMA DAS AND 3 ORS. <b>Versus</b> KALPANA NATH DAS AND 2 ORS.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	MR. R GOSWAMI(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3)
	<b>WITH</b> <a href="#">MACApp./7897/2023</a> (Filing Number)	PURNIMA DAS AND 3 ORS. <b>Versus</b> KALPANA NATH DAS AND 2 ORS. A	DR. U BARUAH	
52	<a href="#">Cont.Cas(C)/279/2024</a>	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. <b>Versus</b> RAVI KOTA AND 5 ORS.	MR T CHAKRABORTY MS. P GARGO	MR. B GOGOI(R-6) MR P NAYAK(R-6) MR A CHALIHA(R-6)
53	<a href="#">I.A.(Civil)/683/2024</a> in MACApp./2123/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GOBIN ENGTI AND 2 ORS.	MS. M CHOUDHURY	MR. K K HANDIQUE (r-2) MS M BORA (r-2)
	<b>WITH</b> <a href="#">MACApp./2123/2024</a> (Filing Number)	ORIENTAL INSURANCE CO LTD <b>Versus</b> GOBIN ENGTI AND 2 ORS (A)	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/2126/2024</a> (Filing Number)	ORIENTAL INSURANCE CO LTD <b>Versus</b> GOBIN ENGTI AND 2 ORS (A)	MS. M CHOUDHURY	
54	<a href="#">I.A.(Civil)/1978/2024</a> WITH LCR in MACApp./95/2024	BIBHUTI SARMA AND 2 ORS. <b>Versus</b> SHRIRAM GENERAL INSURANCE COMPANY LIMITED 2 ORS	MR. A BHATTACHARYYA	MR. A J SAIKIA
	<b>WITH</b> <a href="#">MACApp./95/2024</a>	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> BIBHUTI SARMA AND 4 ORS.	MR. A J SAIKIA	MR. A BHATTACHARYYA(R-2,3) MR. A BHATTACHARYYA(R-2,3)
55	<a href="#">I.A.(Civil)/2223/2024</a> in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	DY.S.G.I. SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/413/2017</a>	DR. SURENDRA KUMAR SAIKIA and ANR. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA ASSTT.S.G.I.
57	<a href="#">WP(C)/428/2017</a>	GOUTAM KUMAR BORDOLOI and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/1875/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM ASSTT.S.G.I.



59 [I.A.\(Civil\)/2262/2024](#)  
IN MAC APP. 466/18 (D/O)  
in MACApp./466/2018

SHRIRAM GENERAL INSURANCE CO. LTD. MR. R GOSWAMI  
**Versus**  
SMTI MANJU BRAHMA and 6 ORS

**HEARING**

60 [WP\(C\)/2452/2020](#)  
FIXED

BIMAN PHUKAN  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. S BORTHAKUR  
MS. S KAKATI  
MR. R BARTHAKUR

GA, ASSAM

61 [WP\(C\)/1046/2022](#)  
FIXED

JADUBANGSH ROY @ JADUBANGSH RAY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. S P ROY  
MS S DAS  
MR M DEB

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Intest.Cas./5/2024</a>	AFROZA RAHMAN AND ANR <b>Versus</b> DR NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA	
2	<a href="#">Tr.P.(C)/58/2024</a>	SUMI BORAH SAIKIA <b>Versus</b> NIPEN SAIKIA	MR P NEOG	MS D KALITA MR P BHARDWAJ
3	<a href="#">CRP/74/2024</a> WITH RSA/89/2001 (D/O), FIXED	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA HIS LEGAL HEIRS AND 2 ORS <b>Versus</b> MD. MOTIOR RAHMAN AND 5 ORS	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/4127/2019</a> in CRP/74/2024	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS <b>Versus</b> MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	<b>WITH</b> <a href="#">I.A.(Civil)/4128/2019</a> in CRP/74/2024	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS <b>Versus</b> MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3345/2022</a> in CRP/74/2024	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA <b>Versus</b> MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
4	<b>WITH</b> I.A.(Civil)/67/2023 in RSA/89/2001 (D/O)	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA <b>Versus</b> MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
5	<a href="#">Tr.P.(C)/75/2024</a>	GOLERA BEGUM <b>Versus</b> NUR MOHAMMOD SARKAR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	
6	<a href="#">Tr.P.(C)/76/2024</a>	NAFIA AFSIN <b>Versus</b> MD. ASHAN ALI	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	

7	<a href="#">Tr.P.(C)/77/2024</a>	MOUTUSHI SEN (DEB) <b>Versus</b> SAUMYABRATA DEB	MR S DAS P J DAS	
8	<a href="#">CRP/85/2024</a>	MD. RAHIMUDDIN AND 11 ORS. <b>Versus</b> MUSSTT. SURIYA BEGUM AND 2 ORS.	MR. S P CHOUDHURY MR. K M HASSAN	
<b>ADMISSION</b>				
9	<a href="#">Tr.P.(C)/79/2022</a>	SMTI BINITA THAPA <b>Versus</b> KHEMRAJ THAPA	MR. B C DAS	MR A SAIKIA
10	<a href="#">MACApp./309/2024</a>	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. <b>Versus</b> THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS. E	MR H DAS MR. B C DEKA D BARUAH	
11	<a href="#">MACApp./310/2024</a>	MAMATA NATH ROY . <b>Versus</b> IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR. S AHMED MS J HAZARIKA	
12	<a href="#">MACApp./338/2024</a>	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) N. LOHE (R1) E. YANTHAN (R1)
<b>WITH</b>				
<a href="#">I.A.(Civil)/2030/2024</a> <b>in</b> <a href="#">MACApp./338/2024</a>				
13	<a href="#">MACApp./341/2024</a>	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS. PATALI CHUTIYA <b>Versus</b> ORIENTAL INSURANCE COM. LTD AND 2 ORS . A	MR. S K GOSWAMI MS P SARMA MR R SHARMA B R DAS MS M BHARATI	MS. D J BORAH (R1) N. LOHE (R1) E. YANTHAN (R1)
14	<a href="#">MACApp./407/2024</a>	SANOWAR HUSSAIN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R C PAUL MR. D M NATH(R-2)
15	<a href="#">MACApp./418/2024</a>	ORIENTAL INSURANCE CO LTD <b>Versus</b> BAYJANTI HAJAM AND 2 ORS (B)	MS. M CHOUDHURY MS. M CHOUDHURY	R GOGOI (R-3)
<b>WITH</b>				
<a href="#">I.A.(Civil)/2512/2024</a> <b>in</b> <a href="#">MACApp./418/2024</a>				
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
16	<a href="#">RSA/114/2024</a> FIXED	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
<b>WITH</b>				
<a href="#">I.A.(Civil)/1928/2024</a> <b>in</b> <a href="#">RSA/114/2024</a>				
17	<a href="#">RSA/156/2024</a>	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD RITA BORAH <b>Versus</b> AMIYA HAZARIKA	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY MR. R SARMA MR G CHAMUAH MS DIPALI DUTTA	
<b>WITH</b>				
<a href="#">I.A.(Civil)/2532/2024</a> <b>in</b> <a href="#">RSA/156/2024</a>				
<b>ORDERS</b>				
18	<a href="#">CRP/121/2011</a>	RAMLAL YADAV <b>Versus</b> JAGAT NARAYAN YADAV and ANR.	MS.K YADAV MR.A KABRA MS.A BARUA	
19	<a href="#">MACApp./33/2015</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA	MR.R C PAUL(R-3) MS.S ROY(R-3) MR. H A AHMED MR. H N ISLAM

20	<a href="#">MACApp./207/2015</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. ILLIAS ALI and ANR	MR.R C PAUL MS.S ROY	MR D P SAHU (R1) MR. M DEWAN (R1) MR. A R DAS (R1)
21	<a href="#">CRP/77/2016</a> WITH LCR	DIMBESWAR PEGU <b>Versus</b> NITYANANDA DUTTA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA MR.R BHATTACHARJEE	MR.S BORTHAKUR R-2 MR.A BORGHAIN(R-2)
22	<a href="#">I.A.(Civil)/3510/2017</a> in MACApp./304112/2017	PRANESWAR RAJBONGSHI <b>Versus</b> HOMESWAR BARMAN and 2 ORS,	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	
	<b>WITH</b> <a href="#">MACApp./304112/2017</a> (Filing Number)	SHRI PRANESWAR RAJBONGSHI <b>Versus</b> SRI HOMESWAR BARMAN and 2 ORS	MRU SARMA MR.H BEZBARUAH	
23	<a href="#">MACApp./869/2018</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT ANJALI DAS AND 3 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. R GOSWAMI Ms. J BARUAH MS. N. MAHANTA
24	<a href="#">MACApp./537/2019</a> WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMTI BINITA DEVI AND 4 ORS	MR. K K BHATRA MR. A TALUKDAR MR J JOHN MS. R DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3504/2019</a> in MACApp./537/2019	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMTI BINITA DEVI AND 4 ORS	MR. K K BHATRA MR. A TALUKDAR MR J JOHN MS. R DEVI	
25	<a href="#">I.A.(Civil)/672/2019</a> in MACApp./174/2019	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">MACApp./174/2019</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS		
26	<a href="#">CRP(IO)/106/2020</a>	GOLAP SARMA <b>Versus</b> RENU DEVI AND 2 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, REVENUE
27	<a href="#">MACApp./166/2020</a> WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR (R-1 to 4) MR K TARUNKUMAR (R-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1093/2020</a> in MACApp./166/2020	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
28	<a href="#">I.A.(Civil)/380/2022</a> WITH LCR in MACApp./205/2021	RUPANJALI BORDOLOI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR. A R AGARWALA MR A AGARWALA	MR. R C PAUL
	<b>WITH</b> <a href="#">MACApp./205/2021</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1444/2021</a> in MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
29	<a href="#">MACApp./423/2022</a> WITH LCR	LUTFUR RAHMAN <b>Versus</b> FARUK ALI AND 2 ORS.	MR. B K DAS	MRS. S ROY (R-3) MS F N ZAMAN (R-3)
30	<a href="#">Review.Pet./55/2023</a>	SUKUMAL BASUMATARY <b>Versus</b> MUSST. SAFIA KHATUN AND 8 ORS.	MR H BARUAH MR P P PHUKAN	

31	<b>WITH</b> <a href="#">MACApp./18403/2019</a> (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/18405/2019</a> (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
32	<a href="#">MACApp./423/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3449/2023</a> in MACApp./423/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
33	<a href="#">I.A.(Civil)/1285/2023</a> in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./158/2015</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	<b>WITH</b> <a href="#">I.A./898/2015</a> in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1290/2023</a> in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1291/2023</a> in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT JAYANTI RAJBANGSHI and 3 ORS H	MR.R GOSWAMI	
34	<a href="#">I.A.(Civil)/2017/2023</a> in MACApp./8041/2023	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PARTHO PAUL AND 2 ORS.	MR. J KALITA	
	<b>WITH</b> <a href="#">MACApp./8041/2023</a> (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PARTHO PAUL AND 2 ORS. A	MR. J KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/8042/2023</a> (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PARTHO PAUL AND 2 ORS. A	MR. J KALITA	
35	<a href="#">I.A.(Civil)/2041/2023</a> in MACApp./8435/2023	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JABEDA KHATUN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS B ACHARYA (r-3) MR. A ACHARYA (r-3) MS. S DEVI (R-4)
	<b>WITH</b> <a href="#">MACApp./8435/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JABEDA KHATUN AND 4 ORS. E	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8628/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JABEDA KHATUN AND 4 ORS. E	MR. S K GOSWAMI	
36	<a href="#">I.A.(Civil)/3268/2023</a> in MACApp./11057/2023	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHIRA RAY AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR(R-1,2,3)
	<b>WITH</b> <a href="#">MACApp./11057/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHIRA RAY AND 4 ORS H	MR. S K GOSWAMI	

	<b>WITH</b> <a href="#">I.A.(Civil)/11058/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHIRA RAY AND 4 ORS H	MR. S K GOSWAMI	
37	<a href="#">I.A.(Civil)/3566/2023</a> in <a href="#">MACApp./12778/2023</a>	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MAZEDA KHATUN AND 5 ORS	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">MACApp./12778/2023</a> (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/14519/2023</a> (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI	
38	<a href="#">I.A.(Civil)/3660/2023</a> in <a href="#">MACApp./14163/2023</a>	MAJANI BEGUM AND 3 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. R C PAUL (r-1)
	<b>WITH</b> <a href="#">MACApp./14163/2023</a> (Filing Number)	MAJANI BEGUM AND 3 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
39	<a href="#">I.A.(Civil)/3865/2023</a> in <a href="#">MACApp./15190/2023</a>	RATAN ADHIKARY <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. M M ZAMAN	
	<b>WITH</b> <a href="#">MACApp./15190/2023</a> (Filing Number)	RATAN ADHIKARY <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND ANR. F	MR. M M ZAMAN	
40	<a href="#">I.A.(Civil)/580/2024</a> in <a href="#">MACApp./9885/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> OSMAN GANI FAKIR @ OSMAN GONI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./9885/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> OSMAN GANI FAKIR @ OSMAN GONI AND 2 ORS. B	MS. R D MOZUMDAR	
41	<a href="#">I.A.(Civil)/829/2024</a> in <a href="#">MACApp./2391/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DULALI RAY AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. K I MAZUMDER (r-1 to 6) MR M Z RAHMAN (r-1 to 6)
	<b>WITH</b> <a href="#">MACApp./2391/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA	
42	<a href="#">I.A.(Civil)/1510/2024</a> in <a href="#">MACApp./5629/2024</a>	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> ASHUTOSH DAS AND 2 ORS.	MR. R C PAUL	
	<b>WITH</b> <a href="#">MACApp./5629/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	

	<b>WITH</b> <a href="#">I.A.(Civil)/5630/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	
43	<a href="#">I.A.(Civil)/1549/2024</a> <b>in</b> MACApp./13800/2023	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> TUHINA YUHID AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./13800/2023</a> (Filing Number)	TATA AIG GENERAL INSURANCE CO LTD <b>Versus</b> TUHINA YUHID AND 2 ORS A	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1019/2024</a> (Filing Number)	TATA AIG GENERAL INSURANCE CO LTD <b>Versus</b> TUHINA YUHID AND 2 ORS A	MR. R GOSWAMI	
44	<a href="#">I.A.(Civil)/1552/2024</a> <b>in</b> MACApp./5664/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> REKHA BARHOI AND 2 ORS.	MR. A J SAIKIA MR. S. PEGU	MR B KAUSHIK (r-1) MR. P BORAH (r-1) K BHARALI (r-1)
	<b>WITH</b> <a href="#">MACApp./5664/2024</a> (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> REKHA BARHOI AND 2 ORS (A)	MR. A J SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/5666/2024</a> (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> REKHA BARHOI AND 2 ORS (A)	MR. A J SAIKIA	
45	<a href="#">I.A.(Civil)/2024/2024</a> <b>in</b> CRP/7112/2024	SUJOY MITRA <b>Versus</b> RIMASHREE PAUL	MR. A K RAY MR. I GOGOI MISS T DAS	MR. A GANGULY MR. A DHANUKA
	<b>WITH</b> <a href="#">CRP/7112/2024</a> (Filing Number)	SUJOY MITRA <b>Versus</b> RIMASHREE PAUL (B)	MR. A K RAY	
46	<a href="#">I.A.(Civil)/2500/2024</a> WITH LCR <b>in</b> RFA/33/2024	AJIT DEB AND anr <b>Versus</b> M/S AADHAR	M DAS MR. B D DEKA	
	<b>WITH</b> <a href="#">RFA/33/2024</a>	M/S AADHAR <b>Versus</b> AJIT DEB AND 2 ORS.	MR. B K JAIN	MR A L MANDAL(R-3) MR. B D DEKA(R-1,2)
<b><u>HEARING</u></b>				
47	<a href="#">CRP/74/2017</a> CAVT. NO. 26/2017 WITH LCR, B/O	BINOD CHANDRA GHOSH <b>Versus</b> SMT LAXMI LOHIA and 3 ORS.	MR.S S DEY MR.C S HAZARIKA MR.M NATH MR.A BHATTACHARJEE MR.D J KAPIL	MR.P J SAIKIA (R- 1-4) MR.S R GOGOI MR.N K DEKA MR.R S MISHRA(R- 1-4) MR.P BORDOLOI(R- 1-4)
48	<a href="#">CRP/149/2023</a> FIXED	NEELAKSHI SANDILYA AND ANR <b>Versus</b> SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN
<b><u>STAY MATTERS</u></b>				
49	<a href="#">Tr.P.(C)./53/2023</a>	MONIKANKANA SAIKIA AND 2 ORS. <b>Versus</b> PRANJAL BORA	MR. T BARUAH MR. K BORUAH MS A DAS	
50	<a href="#">Tr.P.(C)./32/2024</a>	PUJA SHAH <b>Versus</b> SUBHAM AGARWALA @ SUBHAM BHIMSARIA	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR. S SARMA MR. C CHAKRAVARTY MR B P SARMAH B SAHA

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024